

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 341/2022**

IN THE MATTER OF:

DEEPAK AWASTHI

APPLICANT

VERSUS

STATE OF U.P. & ORS

RESPONDENTS

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Date:29/09/2025

THROUGH

Priyanka...

Place: New Delhi

Priyanka swami

Advocate

Standing Counsel For State of U.P

F-13, Jangpura, New Delhi

110014

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PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 341/2022



IN THE MATTER OF:

DEEPAK AWASTHI

APPLICANT

VERSUS

STATE OF U.P. & ORS

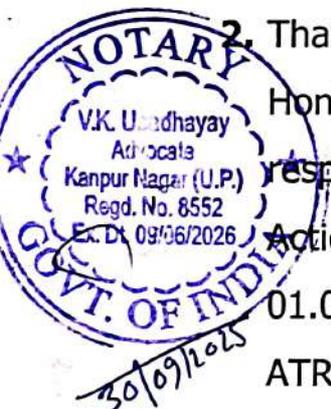
RESPONDENTS

REPLY ON BEHALF OF RESPONDENT NO. 9 – DISTRICT
MAGISTRATE, KANPUR, UTTAR PRADESH (U.P.)

MOST RESPECTFULLY SHOWETH:

1. I, Jitendra Pratap Singh, aged about 53 years S/o Sh. Sukhendra Pal Singh, presently posted as District Magistrate, Kanpur Nagar, Uttar Pradesh, do hereby solemnly affirm and state as under:

2. That the present Reply Affidavit is being filed in compliance of the Hon'ble Tribunal's order dated 04.12.2023, whereby the answering Respondent was arrayed as Opponent No. 9 and directed to file an Action Taken Report (ATR), and the subsequent order dated 01.07.2025, whereby this Hon'ble Tribunal directed that the said ATR be filed.

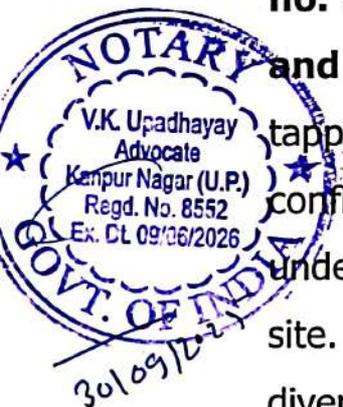


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3. That upon receipt of the ~~377~~ order the undersigned initiated inter-departmental coordination and vide Letter No. 187 dated 22.08.2025, directed all concerned departments to furnish updated status reports pertaining to the subject matter of this Original Application.

4. Report of Irrigation/Barrage Construction Division:-The Executive Engineer, Barrage Construction Division-2, Kanpur Nagar, vide Report No. 1179 dated 25.08.2025, has confirmed that the Flood Plain Zone of River Ganga has been duly notified and demarcated in compliance with the Hon'ble Tribunal's earlier orders. The same has also been reflected in the updated map. **True copy of updated progress report regarding tapping and diversion of Ranighat & Rameshwar Ghat drains (UP Jal Nigam letter no. 918/W-24/35 dated 09.09.2025) is annexed herewith and marked as Annexure P/1.** The report clearly records the tapping and diversion of Ranighat and Rameshwar Ghat drains, confirming that pumping arrangements and RCC works have been undertaken under the Ganga Pollution Control Unit and verified on site. Photographs appended therein show the covered drains and diversion lines laid down for interception of untreated sewage.

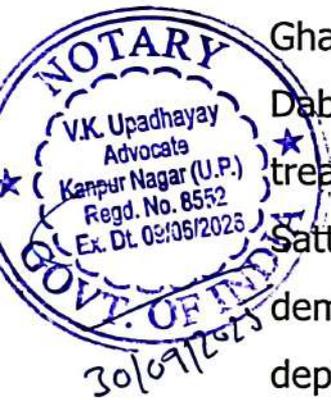
5. Report of Municipal Corporation, Kanpur Nagar:-The Municipal Commissioner, vide Report No. D/391 dated 19.09.2025, has submitted comprehensive details of steps taken towards pollution control, solid waste management, and ghat cleanliness. This includes updated test reports and photographs of bioremediation work undertaken on seven identified drains flowing into the River Ganga (Ranighat, Golaghat, Rameshwar Ghat,



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Sattichoura Maskar Ghat, Dabka, Guptar Ghat, Parmiya); construction of RCC drains aggregating 123 meters at Rameshwar Ghat, Bari Ghat, and Mixer Ghat; and regular cleaning of ghats and door-to-door waste collection undertaken by the contracted agency, Dikshank Sanstha. **That true copy of test reports & photographs of bioremediation of seven drains; RCC drain construction reports; ghat cleanliness reports; and waste collection records is attached herewith and marked as Annexure P/2 (Colly.).** The test reports issued by CSIR-IITR and Pravayu Testing Laboratory LLP (dated June 2025) demonstrate inlet and outlet analysis of the seven major drains. The results indicate substantial reduction in COD, BOD and TSS values post bioremediation treatment. For instance, BOD levels at Rameshwar Ghat reduced from 352 mg/l at inlet to 80 mg/l at outlet, while at Dabka drain the values reduced from 1540 mg/l to 280 mg/l after treatment. Similar reductions have been recorded at Golaghat, Sattichoura, Ranighat, Guptar and Parmiya drains, thereby demonstrating effective bioremediation. Photographs annexed also depict on-ground execution of RCC drain works and cleanliness drives at the ghats.



- 6. Report of Fisheries Department:-**The Assistant Director of Fisheries, Kanpur Nagar, vide Report No. 248 dated 19.09.2025, has detailed measures undertaken to prevent illegal fishing and hunting in the River Ganga, supported with illustrations and enforcement details. **True copy of Report No. 248 dated 19.09.2025 of Assistant Director, Fisheries regarding action against illegal fishing/hunting is annexed herewith and marked as**

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Annexure P/3. The report records strict vigilance against illegal fishing and poaching activities, including details of patrols carried out, seizure of illegal nets, and imposition of fines on violators. It further affirms coordination with local police stations for effective enforcement.

7. Report of Kanpur Development Authority (KDA):-The Secretary, KDA, vide Letter No. D/848 dated 11.09.2025, has apprised that notices have been issued to encroachers/concerned persons in respect of illegal constructions on flood plains. **True copy of Letter No. D/848 dated 11.09.2025 of KDA regarding action on illegal constructions is annexed herewith and marked as Annexure P/4.** The said letter notes that survey inspections were conducted between 10.09.2025 to 18.09.2025 and encroachers have been directed to remove illegal structures forthwith, failing which demolition and recovery proceedings shall be initiated.

8. Consolidated Measures:-That from the above reports, it is evident that multi-departmental coordinated action has been taken in compliance with the Hon'ble Tribunal's directions. The following consolidated measures have been ensured:

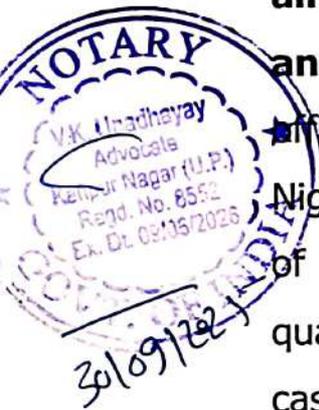
- a) Demarcation and notification of flood plain zone.
- b) Bioremediation and treatment of seven major drains falling into the Ganga.
- c) Completion of RCC drainage works to prevent untreated discharge.
- d) Regular cleanliness and waste collection at prominent ghats.



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- e) Enforcement measures against illegal fishing and construction activities.

That furthermore, in order to ensure sustained and continued compliance with the directions of this Hon'ble Tribunal, the undersigned, vide Office Letters bearing Nos. 203, 204, 205 & 206 dated 23.09.2025, has once again directed all concerned departments to scrupulously adhere to their respective environmental obligations in accordance with applicable statutory norms; to continue with regular and periodic monitoring of the remedial and preventive measures already undertaken; and to promptly intimate the office of the answering respondent in the event any administrative assistance is required for effective implementation. **A true copy of the Office Letters Nos. 203, 204, 205 & 206 dated 23.09.2025 issued by DM Kanpur to all departments for ensuring sustained compliance is annexed herewith and marked as Annexure P/5.** The said office letters direct all departments (Municipal Corporation, Jal Nigam, Fisheries, and KDA) to ensure strict, sustained compliance of environmental safeguards, requiring periodic monitoring, quarterly reporting, and immediate intimation to the DM office in case of any lapses.



9. That the floodplains have been duly demarcated and delineated, and the true copy of the maps showing the said demarcated floodplain is annexed herewith and marked as **Annexure P/6 (Colly)**.

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10. That the answering Respondent remains at the disposal of this Hon'ble Tribunal and undertakes to ensure due and strict compliance with any further orders, directions, or clarifications that may be issued in the present matter.



[Signature]
30.09.2025
DEPONENT

VERIFICATION

Verified on solemn affirmation at Kanpur on this 30 day of Sept. 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

[Signature]
30.09.2025
DEPONENT

certified that this document presented before me today by Shri. Virendra Pratap Singh who is identified by Sri. Self verified per identification. Hence Attested
[Signature]
Virendra Kumar Upadhyay
Notary Govt. of India
Kanpur Nagar (U.P.)
30/09/2025

Date:29/09/2025

THROUGH

Priyanka...

Place: New Delhi

Priyanka swami
Advocate

Standing Counsel For State of U.P
F-13, Jangpura, New Delhi 110014



ANNEXURE P/1

OFFICE OF THE PROJECT MANAGER,
कार्यालय परियोजना प्रबन्धक,
GANGA POLLUTION CONTROL UNIT, U.P. JAL NIGAM (Gramin), KANPUR
गंगा प्रदूषण नियन्त्रण इकाई, उ० प्र० जल निगम (ग्रामीण), कानपुर
Mob- 9473942739
Email:gpcu.pmlupjn@gmail.com

पत्रांक: 918

/ W-24 / 35

दिनांक: 09/09/2025

सेवा में,
अधिसासी अभियन्ता (पर्यावरण),
नगर निगम, कानपुर।

विषय : मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-341/2022 दीपक अवस्थी बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक 01.07.2025 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके पत्रांक डी/383/पर्या०अभि०/25-26 दिनांक 09.09.2025 का संदर्भ ग्रहण करने का कष्ट करें। उक्त पत्र में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-341/2022 दीपक अवस्थी बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक 01.07.2025 की अनुपालन आख्या चाही गयी है। उक्त के अनुक्रम में आपको अवगत कराना है कि कानपुर नगर में रानीघाट एवं रामेश्वर घाट की टैपिंग एवं डायवर्जन हेतु प्राक्कलन एन०एम०सी०जी०, नई दिल्ली द्वारा दिनांक 02.05.2025 को स्वीकृति प्रदान कर दी गयी थी। उक्त प्राविधानित कार्यों हेतु उ० प्र० जल निगम(ग्रामीण) मुख्यालय की निविदा स्वीकृति समिति की दिनांक 03.09.2025 को बैठक आहूत की गयी तथा तकनीकी निविदा पर निर्णय लिये जाने हेतु एन०एम०सी०जी०, नई दिल्ली को पत्र प्रेषित किया गया है।

भवदीय

(मोहित चक)

परियोजना प्रबन्धक

पृष्ठांकन संख्या एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. मुख्य अभियन्ता(का०क्ष०), उ० प्र० जल निगम(ग्रामीण), कानपुर।
2. अधीक्षण अभियन्ता, मण्डल कार्यालय, उ० प्र० जल निगम (ग्रामीण), कानपुर।
3. श्री वैभव श्रीवास्तव, परियोजना अभियन्ता।

परियोजना प्रबन्धक



सीएसआईआर-भारतीय विषविज्ञान अनुसंधान संस्थान
CSIR-INDIAN INSTITUTE OF TOXICOLOGY RESEARCH

विषविज्ञान भवन, 31, महात्मा गांधी मार्ग, लखनऊ-226001, उ.प्र., भारत
VISHVIGYAN BHAVAN, 31, MAHATMA GANDHI MARG, LUCKNOW-226001, U.P., INDIA
Phone: +91-522-2618228, 2627188, 2614118 Fax: +91-522-2628227, 2611547 info@iitr.gov.in www.iitr.gov.in



TC-7103

DRAIN WATER ANALYSIS REPORT

1. Name of analyzing laboratory : Water Analysis Lab Date: 17th June, 2025
2. Nature / type of sample(s) : SSP-480, (Drain Water Sample, Kanpur).
3. Sealed/Unsealed : Unsealed
4. Date of receipt : 31st May, 2025
5. Method of Analysis : As per APHA/AWWA; 24th Edn. (2023)
6. Sample Collected by : IITR & Nagar Nigam Staff

S. No.	Sampling Site	RESULT	RESULT	RESULT	RESULT
		pH (4500-H ⁺ B)	Total Suspended Solids (2540-D)	mg/L	mg/L
				COD (5220-C)	BOD (5210-B)
1.	Parmia (INLET)	7.13	698.00	240.96	65.00
2.	Parmia (OUTLET)	7.95	52.00	60.24	18.00
3.	Rameshwar (INLET)	7.15	816.00	352.41	80.00
4.	Rameshwar (OUTLET)	7.91	50.00	80.32	20.00
5.	Ranighat (INLET)	7.01	318.00	401.60	70.00
6.	Ranighat (OUTLET)	7.31	54.00	88.35	18.00
7.	Guptarghat (INLET)	7.10	336.00	305.22	85.00
8.	Guptarghat (OUTLET)	7.44	48.00	90.38	24.00
9.	Golaghat (INLET)	7.18	186.00	160.64	75.00
10.	Golaghat (OUTLET)	7.36	52.00	40.16	22.00
11.	Sati Chauraha (INLET)	7.19	206.00	192.77	88.00
12.	Sati Chauraha (OUTLET)	7.31	58.00	56.22	16.00
13.	Dapka Drain (INLET)	7.18	270.00	364.47	90.00
14.	Dapka Drain (OUTLET)	7.51	50.00	93.71	26.00
15.	Standard Uncertainty ±	0.14	2.8	2.92	5.60

Satyakam Patnaik
17/6/25
Dr. SATYAKAM PATNAIK
(Authorized by)

1. The report pertains to the sample tested only.
2. This report shall not be used or produced in fragments.
3. This report shall not be used for any other purpose than declared by the sponsor.
4. CSIR-IITR is not regulatory and certifying agency hence no part of this report should be used for legal purposes under any circumstances.



PRAVAYU TESTING LABORATORY LLP

Plot No. 60, Kanchanpur, Chinhat, Matiyari, Chinhat, Lucknow-226028 (U.P.)
 Mobile No. : 9452319886, 7905923302, E-mail : ptl.env@gmail.com
 GSTIN : 09ABCF7334F1Z6, NABL ACCREDITED LABORATORY



TC-12468

TEST REPORT

Sample Code No.	PTL/WS/576A	Report No.	WS30062025-576A
Sample Code Given By Client	None	Issue Date	30/06/2025
Sample Drawn by	PTL Team	Environment Condition	Normal
Sample Drawn on	23/06/2025	Nature of Sample	Outlet Drain
Sample Received on	23/06/2025	Test Duration	24/06/2025-30/06/2025
Sampling Location	Rani Ghat Drain	Client's Name & Address	M/s Vishant Chaudhary Contractor Jy M/s Nextgen InfoworldPvt Ltd, 1,Chittrjali Colony, Aligarh (U.P)
Sample Quantity	2.0 liter		
Sampling Procedure No.	PTL/P/33		

S. No.	Parameter Tested	Units	Result	Acceptable Limits	Test Method Used
1	pH	-	7.42	6.5-9.0	APHA23rd Edition 4500H+ B: 2017
2	T.S.S.	(mg/l)	80.0	100	APHA-23rd Edition 2540 D: 2017
3	COD	(mg/l)	68.0	150	APHA- 23rd Edition 5220 B: 2017
4	BOD	(mg/l)	20.26	30	IS 3025 (Part 44) : 1993: 2009

NOTE:

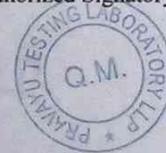
1. The results given above are related to the tested sample, for various parameters, as observed at the time of sampling. The customer asked for the above tests only.
2. This test report will not be used for any publicity/ legal purpose.
3. The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer.

Checked by

Pravin Singh

For Pravayu Testing Laboratory LLP

P.K.T.
 Pramod Kumar Tiwari
 Quality Manager
 (Authorized Signatory)





PRAVAYU
TESTING LABORATORY LLP.

PRAVAYU TESTING LABORATORY LLP

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GSTIN : 09ABCFP7334F1Z6, NABL ACCREDITED LABORATORY



TC-12468

TEST REPORT

Sample Code No.	PTL/WS/571A	Report No.	WS30062025-571A
Sample Code Given By Client	None	Issue Date	30/06/2025
Sample Drawn by	PTL Team	Environment Condition	Normal
Sample Drawn on	23/06/2025	Nature of Sample	Inlet Drain
Sample Received on	23/06/2025	Test Duration	24/06/2025-30/06/2025
Sampling Location	Parmiya Drain	Client's Name & Address	M/s Vishant Chaudhary Contractor Jv M/s Nextgen Infoworld Pvt Ltd, 1, Chtrjali Colony, Aligarh (U.P)
Sample Quantity	2.0 liter		
Sampling Procedure No.	PTL/P/33		

Results

S. No.	Parameter Tested	Units	Result	Test Method Used
1	pH	-	7.57	APHA23rd Edition 4500H+ B: 2017
2	T.S.S.	(mg/l)	332.0	APHA-23rd Edition 2540 D: 2017
3	COD	(mg/l)	268.0	APHA- 23rd Edition 5220 B: 2017
4	BOD	(mg/l)	76.92	IS 3025 (Part 44) : 1993: 2009

NOTE:

- The results given above are related to the tested sample, for various parameters, as observed at the time of sampling. The customer asked for the above tests only.
- This test report will not be used for any publicity/ legal purpose.
- The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer.

Checked by

Pravin Singh

For Pravayu Testing Laboratory LLP

P.K.T.
Pramod Kumar Tiwari
Quality Manager
(Authorized Signatory)





PRAVAYU
TESTING LABORATORY LLP.

PRAVAYU TESTING LABORATORY LLP

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GSTIN : 09ABCF7334F1Z6, NABL ACCREDITED LABORATORY



TC-12468

TEST REPORT

Sample Code No.	PTL/WS/572A	Report No.	WS30062025-572A
Sample Code Given By Client	None	Issue Date	30/06/2025
Sample Drawn by	PTL Team	Environment Condition	Normal
Sample Drawn on	23/06/2025	Nature of Sample	Outlet Drain
Sample Received on	23/06/2025	Test Duration	24/06/2025-30/06/2025
Sampling Location	Parmiya Drain	Client's Name & Address	M/s Vishant Chaudhary Contractor Jv M/s Nextgen Infoworld Pvt Ltd, 1, Chhtrjali Colony, Aligarh (U.P)
Sample Quantity	2.0 liter		
Sampling Procedure No.	PTL/P/33		

S. No.	Parameter Tested	Units	Result	Acceptable Limits	Test Method Used
1	pH	-	7.70	6.5-9.0	APHA23rd Edition 4500H+ B: 2017
2	T.S.S.	(mg/l)	84.0	100	APHA-23rd Edition 2540 D: 2017
3	COD	(mg/l)	82.0	150	APHA- 23rd Edition 5220 B: 2017
4	BOD	(mg/l)	22.80	30	IS 3025 (Part 44) : 1993: 2009

NOTE:

1. The results given above are related to the tested sample, for various parameters, as observed at the time of sampling. The customer asked for the above tests only.
2. This test report will not be used for any publicity/ legal purpose.
3. The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer.

Checked by

Pravin Singh

For Pravayu Testing Laboratory LLP

Prius

Pramod Kumar Tiwari
Quality Manager
(Authorized Signatory)





PRAVAYU TESTING LABORATORY LLP

Plot No. 60, Kanchanpur, Chinhat, Matiyari, Chinhat, Lucknow-226028 (U.P.)
 Mobile No. : 9452319886, 7905923302, E-mail : ptl.env@gmail.com
 GSTIN : 09ABCFP7334F1Z6, NABL ACCREDITED LABORATORY



TC-12468

TEST REPORT

Sample Code No.	PTL/WS/565A	Report No.	WS30062025-565A
Sample Code Given By Client	None	Issue Date	30/06/2025
Sample Drawn by	PTL Team	Environment Condition	Normal
Sample Drawn on	23/06/2025	Nature of Sample	Inlet Drain
Sample Received on	23/06/2025	Test Duration	24/06/2025-30/06/2025
Sampling Location	Dabka Drain	Client's Name & Address	M/s Vishant Chaudhary Contractor Jv M/s Nextgen Infoworld Pvt Ltd, 1, Chhtrjali Colony, Aligarh (U.P)
Sample Quantity	2.0 liter		
Sampling Procedure No.	PTL/P/33		

Results

S. No.	Parameter Tested	Units	Result	Test Method Used
1	pH	-	7.52	APHA 23rd Edition 4500H+ B: 2017
2	T.S.S.	(mg/l)	408.0	APHA-23rd Edition 2540 D: 2017
3	COD	(mg/l)	456.0	APHA- 23rd Edition 5220 B: 2017
4	BOD	(mg/l)	154.0	IS 3025 (Part 44) : 1993: 2009

NOTE:

- The results given above are related to the tested sample, for various parameters, as observed at the time of sampling. The customer asked for the above tests only.
- This test report will not be used for any publicity/ legal purpose.
- The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer.

Checked by

T. Ravin Singh

For Pravayu Testing Laboratory LLP

P. Kumar
 Pramod Kumar Tiwari
 Quality Manager
 (Authorized Signatory)





PRAVAYU TESTING LABORATORY LLP

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 GSTIN : 09ABCF7334F1Z6, NABL ACCREDITED LABORATORY



TC-12468

TEST REPORT

Sample Code No.	PTL/WS/566A	Report No.	WS30062025-566A
Sample Code Given By Client	None	Issue Date	30/06/2025
Sample Drawn by	PTL Team	Environment Condition	Normal
Sample Drawn on	23/06/2025	Nature of Sample	Outlet Drain
Sample Received on	23/06/2025	Test Duration	24/06/2025-30/06/2025
Sampling Location	Dabka Drain	Client's Name & Address	M/s Vishant Chaudhary Contractor Jv M/s Nextgen Infoworld Pvt Ltd, 1, Chtrjali Colony, Aligarh (U.P)
Sample Quantity	2.0 liter		
Sampling Procedure No.	PTL/P/33		

S. No.	Parameter Tested	Units	Result	Acceptable Limits	Test Method Used
1	pH	-	7.54	6.5-9.0	APHA23rd Edition 4500H+ B: 2017
2	T.S.S.	(mg/l)	92.0	100	APHA-23rd Edition 2540 D: 2017
3	COD	(mg/l)	144.0	150	APHA- 23rd Edition 5220 B: 2017
4	BOD	(mg/l)	28.0	30	IS 3025 (Part 44) : 1993: 2009

NOTE:

- The results given above are related to the tested sample, for various parameters, as observed at the time of sampling. The customer asked for the above tests only.
- This test report will not be used for any publicity/ legal purpose.
- The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer.

Checked by

Pravin Singh

For Pravayu Testing Laboratory LLP

P.K. Tiwari
 Pramod Kumar Tiwari
 Quality Manager
 (Authorized Signatory)





PRAVAYU TESTING LABORATORY LLP

Plot No. 60, Kanchanpur, Chinhat, Matiyari, Chinhat, Lucknow-226028 (U.P.)
 Mobile No. : 9452319886, 7905923302, E-mail : ptl.env@gmail.com
 GSTIN : 09ABCF7334F1Z6, NABL ACCREDITED LABORATORY



TEST REPORT

Sample Code No.	PTL/WS/567A	Report No.	WS30062025-567A
Sample Code Given By Client	None	Issue Date	30/06/2025
Sample Drawn by	PTL Team	Environment Condition	Normal
Sample Drawn on	23/06/2025	Nature of Sample	Inlet Drain
Sample Received on	23/06/2025	Test Duration	24/06/2025-30/06/2025
Sampling Location	Gola Ghat Drain	Client's Name & Address	M/s Vishant Chaudhary Contractor Jv M/s Nextgen Infoworld Pvt Ltd, 1, Chittrjali Colony, Aligarh (U.P)
Sample Quantity	2.0 liter		
Sampling Procedure No.	PTL/P/33		

Results

S. No.	Parameter Tested	Units	Result	Test Method Used
1	pH	-	7.36	APHA23rd Edition 4500H+ B: 2017
2	T.S.S.	(mg/l)	295.0	APHA-23rd Edition 2540 D: 2017
3	COD	(mg/l)	282.0	APHA- 23rd Edition 5220 B: 2017
4	BOD	(mg/l)	84.91	IS 3025 (Part 44) : 1993: 2009

NOTE:

- The results given above are related to the tested sample, for various parameters, as observed at the time of sampling. The customer asked for the above tests only.
- This test report will not be used for any publicity/ legal purpose.
- The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer.

Checked by

Bravin Singh

For Pravayu Testing Laboratory LLP

P.K.T.
 Pramod Kumar Tiwari
 Quality Manager
 (Authorized Signatory)





PRAVAYU
TESTING LABORATORY LLP.

PRAVAYU TESTING LABORATORY LLP

Plot No. 60, Kanchanpur, Chinhat, Matiyari, Chinhat, Lucknow-226028 (U.P.)
Mobile No. : 9452319886, 7905923302, E-mail : ptl.env@gmail.com
GSTIN : 09ABCFP7334F1Z6, NABL ACCREDITED LABORATORY



TC-12468

TEST REPORT

Sample Code No.	PTL/WS/568A	Report No.	WS30062025-568A
Sample Code Given By Client	None	Issue Date	30/06/2025
Sample Drawn by	PTL Team	Environment Condition	Normal
Sample Drawn on	23/06/2025	Nature of Sample	Outlet Drain
Sample Received on	23/06/2025	Test Duration	24/06/2025-30/06/2025
Sampling Location	Gola Ghat Drain	Client's Name & Address	M/s Vishant Chaudhary Contractor Jv M/s Nextgen Infoworld Pvt Ltd, 1, Chtrjali Colony, Aligarh (U.P)
Sample Quantity	2.0 liter		
Sampling Procedure No.	PTL/P/33		

S. No.	Parameter Tested	Units	Result	Acceptable Limits	Test Method Used
1	pH	-	7.50	6.5-9.0	APHA23rd Edition 4500H+ B: 2017
2	T.S.S.	(mg/l)	84.0	100	APHA-23rd Edition 2540 D: 2017
3	COD	(mg/l)	82.0	150	APHA- 23rd Edition 5220 B: 2017
4	BOD	(mg/l)	25.88	30	IS 3025 (Part 4) : 1993: 2009

NOTE:

1. The results given above are related to the tested sample, for various parameters, as observed at the time of sampling. The customer asked for the above tests only.
2. This test report will not be used for any publicity/ legal purpose.
3. The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer.

Checked by

Pravin Singh

For Pravayu Testing Laboratory LLP

Prms

Pramod Kumar Tiwari
Quality Manager
(Authorized Signatory)





PRAVAYU TESTING LABORATORY LLP

Plot No. 60, Kanchanpur, Chinchat, Matiyari, Chinchat, Lucknow-226028 (U.P.)
 Mobile No. : 9452319886, 7905923302, E-mail : pti.env@gmail.com
 GSTIN : 09ABCFP7334F1Z6, NABL ACCREDITED LABORATORY



TC-12468

TEST REPORT

Sample Code No.	PTL/WS/577A	Report No.	WS30062025-577A
Sample Code Given By Client	None	Issue Date	30/06/2025
Sample Drawn by	PTL Team	Environment Condition	Normal
Sample Drawn on	23/06/2025	Nature of Sample	Inlet Drain
Sample Received on	23/06/2025	Test Duration	24/06/2025-30/06/2025
Sampling Location	Sattichaura & Messere Ghat Drain	Client's Name & Address	M/s Vishant Chaudhary Contractor Jy M/s Nextgen Infoworld Pvt Ltd, 1, Chtrjali Colony, Aligarh (U.P)
Sample Quantity	2.0 liter		
Sampling Procedure No.	PTL/P/33		

Results

S. No.	Parameter Tested	Units	Result	Test Method Used
1	pH	-	7.51	APHA23rd Edition 4500H+ B: 2017
2	T.S.S.	(mg/l)	296.0	APHA-23rd Edition 2540 D: 2017
3	COD	(mg/l)	284.0	APHA- 23rd Edition 5220 B: 2017
4	BOD	(mg/l)	84.42	IS 3025 (Part 44) : 1993: 2009

NOTE:

- The results given above are related to the tested sample, for various parameters, as observed at the time of sampling. The customer asked for the above tests only.
- This test report will not be used for any publicity/ legal purpose.
- The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer.

Checked by

T. Ravin Singh

For Pravayu Testing Laboratory LLP

P. Kumar
 Pramod Kumar Tiwari
 Quality Manager
 (Authorized Signatory)





PRAVAYU TESTING LABORATORY LLP

Plot No. 60, Kanchanpur, Chinhat, Matiyari, Chinhat, Lucknow-226028 (U.P.)
 Mobile No. : 9452319886, 7905923302, E-mail : ptl.env@gmail.com
 GSTIN : 09ABCFP7334F1Z6, NABL ACCREDITED LABORATORY



TC-12468

TEST REPORT

Sample Code No.	PTL/WS/578A	Report No.	WS30062025-578A
Sample Code Given By Client	None	Issue Date	30/06/2025
Sample Drawn by	PTL Team	Environment Condition	Normal
Sample Drawn on	23/06/2025	Nature of Sample	Outlet Drain
Sample Received on	23/06/2025	Test Duration	24/06/2025-30/06/2025
Sampling Location	Sattichaura & Messcre Ghat Drain	Client's Name & Address	M/s Vishant Chaudhary Contractor Jv M/s Nextgen Infoworld Pvt Ltd, 1, Chtrjali Colony, Aligarh (U.P)
Sample Quantity	2.0 liter		
Sampling Procedure No.	PTL/P/33		

S. No.	Parameter Tested	Units	Result	Acceptable Limits	Test Method Used
1	pH	-	7.52	6.5-9.0	APHA 23rd Edition 4500H+ B: 2017
2	T.S.S.	(mg/l)	84.0	100	APHA-23rd Edition 2540 D: 2017
3	COD	(mg/l)	76.0	150	APHA- 23rd Edition 5220 B: 2017
4	BOD	(mg/l)	24.66	30	IS 3025 (Part 44) : 1993: 2009

NOTE:

- The results given above are related to the tested sample, for various parameters, as observed at the time of sampling. The customer asked for the above tests only.
- This test report will not be used for any publicity/ legal purpose.
- The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer.

Checked by

Pravin Singh

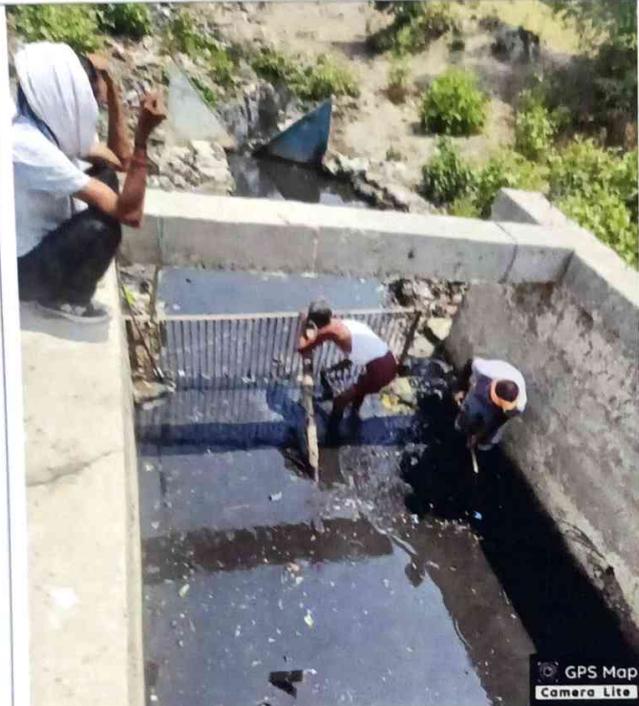
For Pravayu Testing Laboratory LLP

Pramod Kumar Tiwari

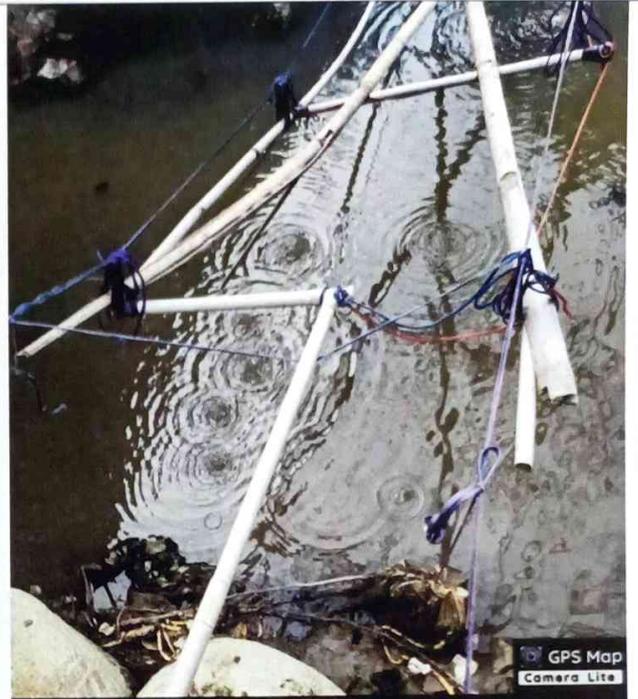
Pramod Kumar Tiwari
Quality Manager
(Authorized Signatory)



AMESHWAR GHAT NALA PICS



311, Vishnupuri, Kanpur, Uttar Pradesh 208002, India
 Latitude 26.50065753° Longitude 80.31764899°
 Local 11:05:18 AM Altitude 115 meters
 GMT 05:35:18 AM Sunday, 04.05.2025



C9RR+JXR, Golf Course Road, Tagore Town, Kanpur Cantonment, Kanpur, Uttar Pradesh 208004, India
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 Local 08:22:37 AM Altitude 119 meters
 GMT 02:52:37 AM Tuesday, 17.06.2025

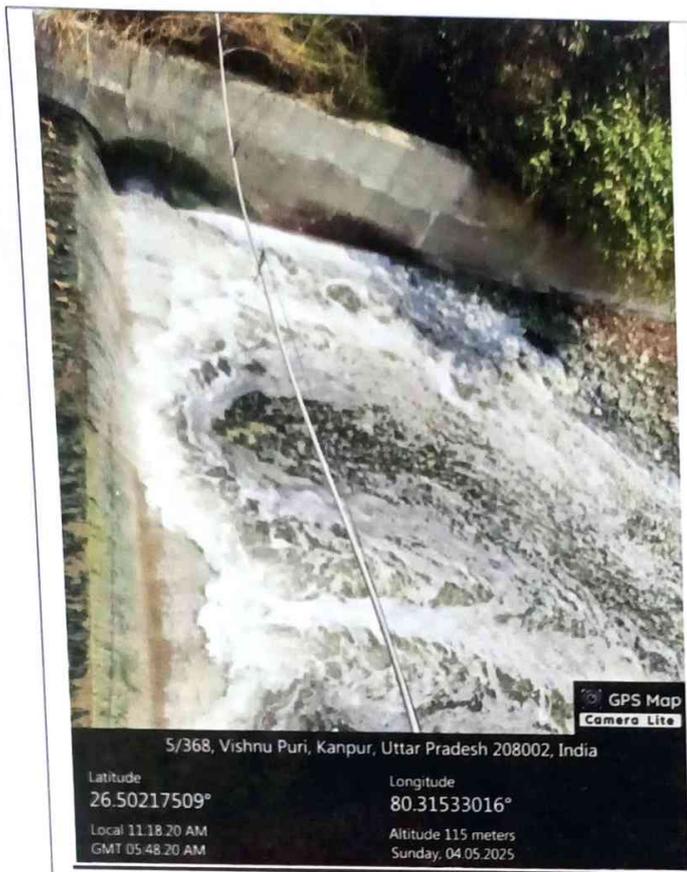


FBX8+XWQ, Machhuanagar, Purana Kanpur, Kanpur, Uttar Pradesh 208002, India
 Latitude 26.50002403° Longitude 80.31714718°
 Local 06:22:14 AM Altitude 120 meters
 GMT 12:52:14 AM Sunday, 22.06.2025



G828+4Q9, Machhuanagar, Purana Kanpur, Kanpur, Uttar Pradesh 208002, India
 Latitude 26.50012841° Longitude 80.31715417°
 Local 11:14:35 AM Altitude 120 meters
 GMT 05:44:35 AM Sunday, 04.05.2025

PARAMIYA GHAT NALA PICS



RANI GHAT NALA PICS



Rani Ghat, 6/37, near Shri Radha Krishna Mandir, Purana Kanpur, Kanpur, Uttar Pradesh 208002, India

Latitude 26.49581504° Longitude 80.32415351°

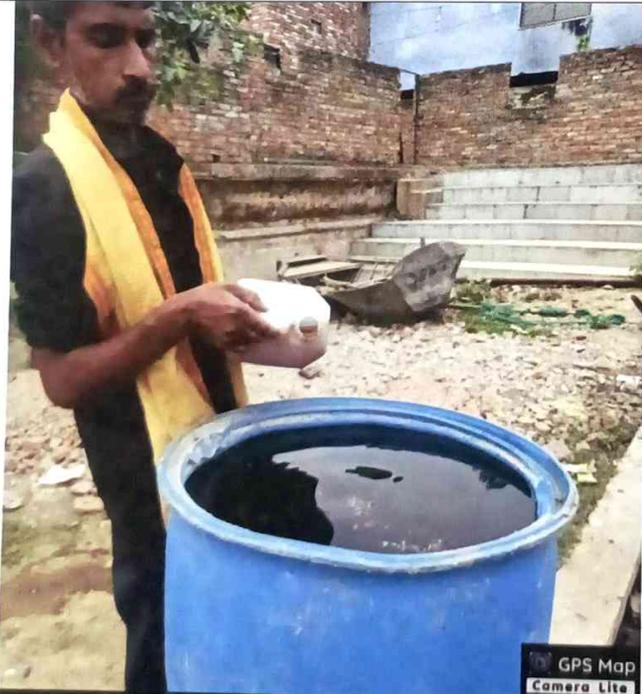
Local 09:39:39 AM Altitude 117 meters
GMT 04:09:39 AM Sunday, 04.05.2025



54, Purana Kanpur, Kanpur, Uttar Pradesh 208001, India

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Local 09:33:21 AM Altitude 116 meters
GMT 04:03:21 AM Wednesday, 07.05.2025

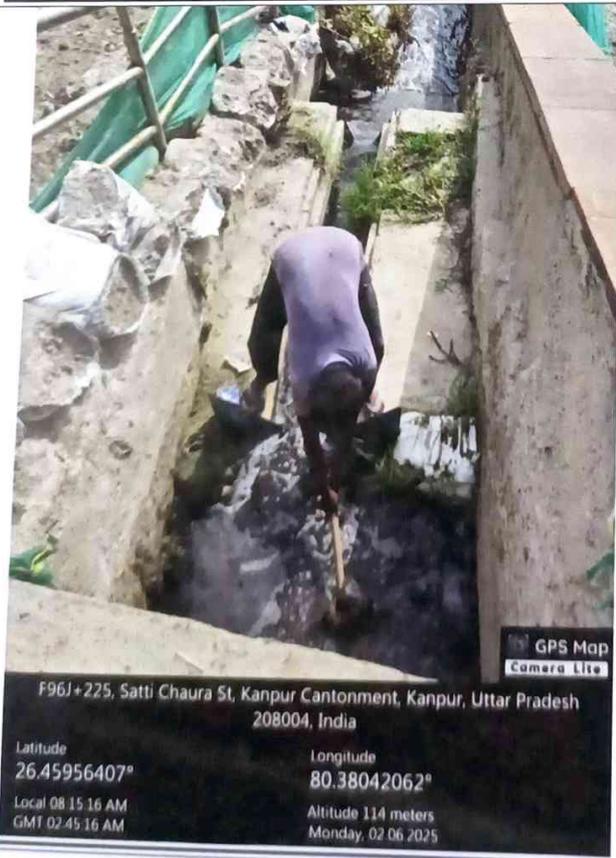
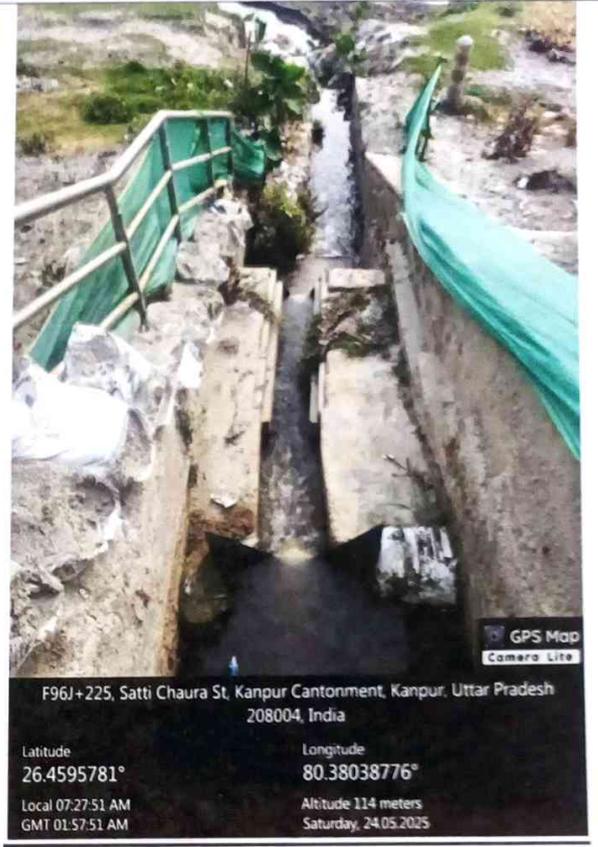
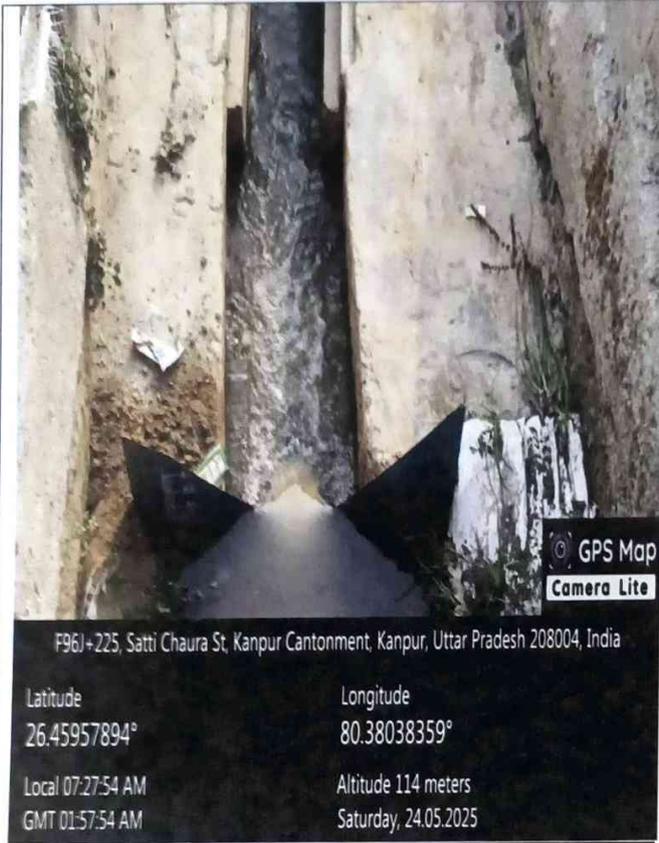


F8WF+6M8 Golu General Store, Purana Kanpur, Kanpur, Uttar Pradesh 208002, India

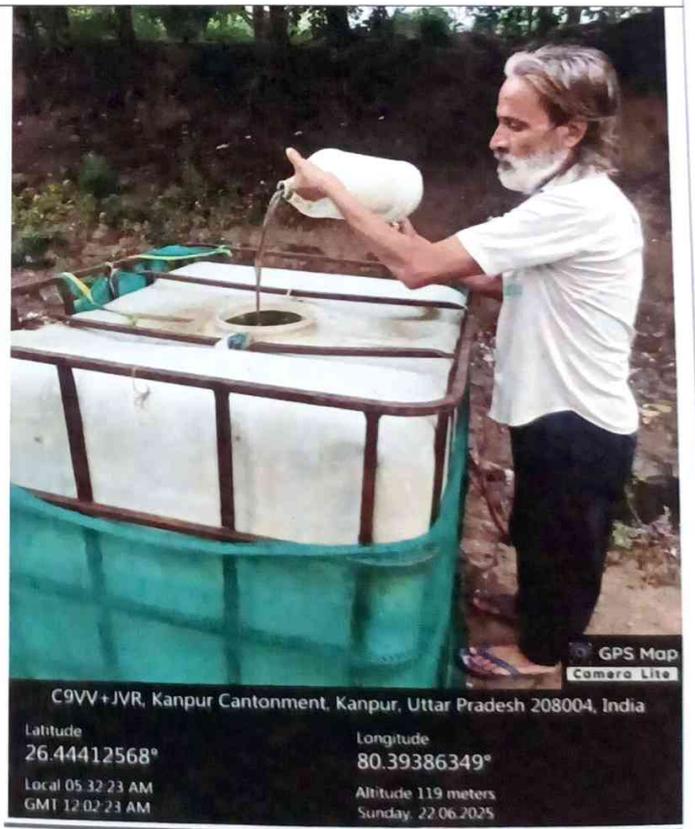
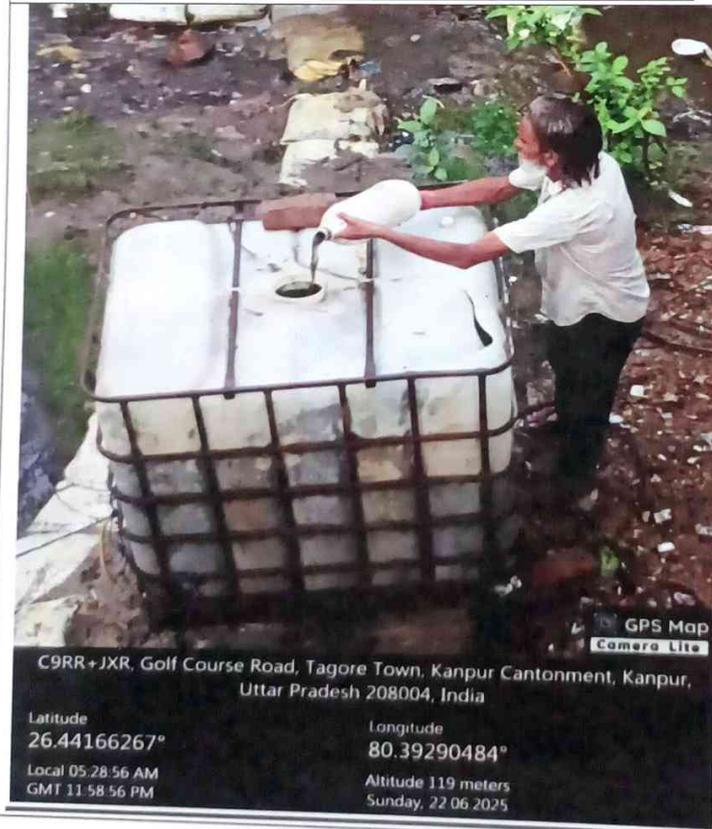
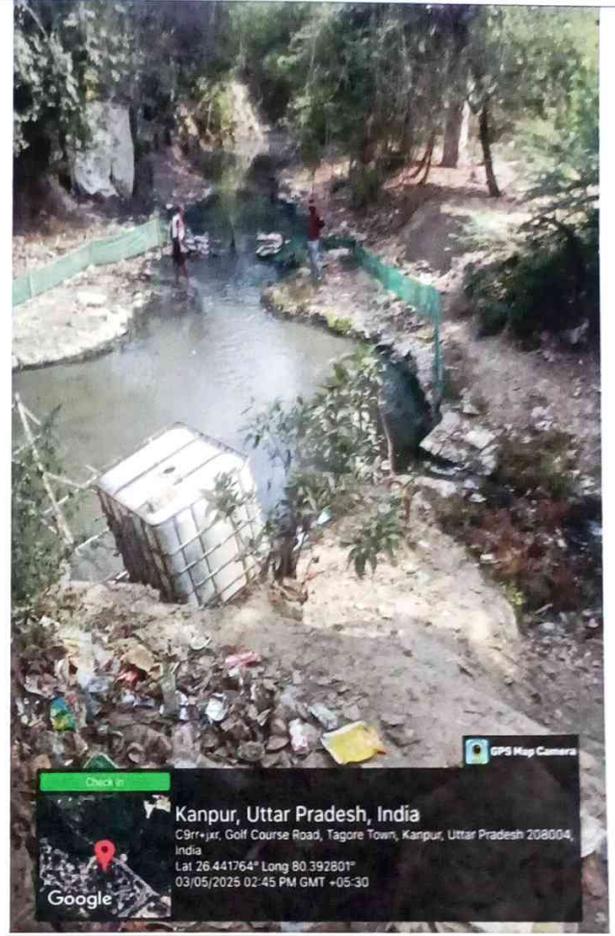
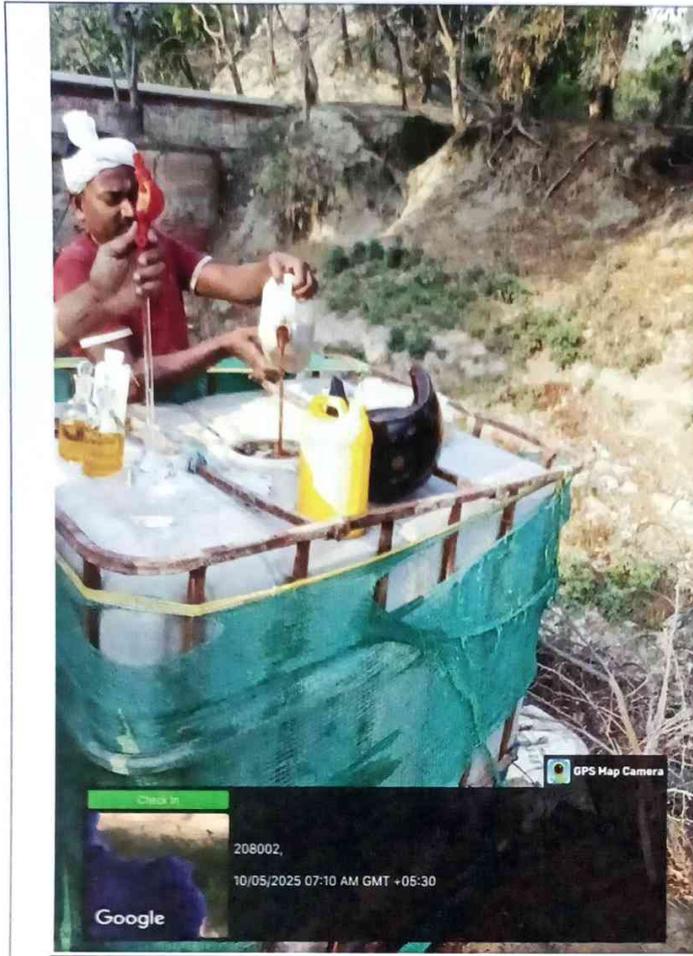
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GMT 04:22:51 AM Sunday, 04.05.2025

SATTICHAURA GHAT NALA PICS



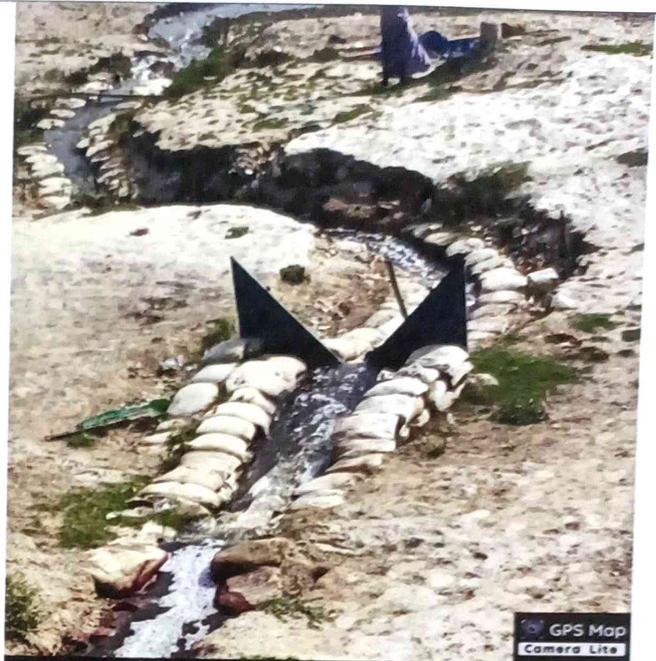
DABKA GHAT NALA PICS



GOLA GHAT NALA PICS



11, Larmour Bagh Colony, Kanpur Cantonment, Kanpur, Uttar Pradesh 208001, India
Latitude 26.46546659° Longitude 80.37557825°
Local 08:17:17 AM Altitude 114 meters
GMT 02:47:17 AM Friday, 30.05.2025



10, Larmour Bagh Colony, Kanpur Cantonment, Kanpur, Uttar Pradesh 208001, India
Latitude 26.46508926° Longitude 80.37594319°
Local 08:22:05 AM Altitude 109 meters
GMT 02:52:05 AM Sunday, 04.05.2025



10, Larmour Bagh Colony, Kanpur Cantonment, Kanpur, Uttar Pradesh 208001, India
Latitude 26.4648112° Longitude 80.37575283°
Local 05:52:15 AM Altitude 121 meters
GMT 12:22:15 AM Sunday, 22.06.2025



9, Larmour Bagh Colony, Kanpur Cantonment, Kanpur, Uttar Pradesh 208001, India
Latitude 26.46500166° Longitude 80.37570403°
Local 08:27:01 AM Altitude 114 meters
GMT 02:57:01 AM Sunday, 04.05.2025

कार्यालय अधिशाषी अभियन्ता-४
नगर निगम, कानपुर

पत्रांक :- डी/०२७/अ०अ०-४/२५-२६

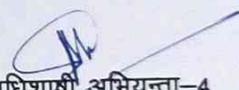
दिनांक :- १६/०९/२०२५

पर्यावरण अभियन्ता,
नगर निगम, कानपुर।

विषय :- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-३४१/२०२२ दीपक अवस्थी बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक ०१.०७.२०२५ के अनुपालन के सम्बन्ध में।

कृपया उपरोक्त विषयक सन्दर्भ में स्वकीय कार्यालय पत्रांक-डी/३८५/पर्या०अभि०/२५-२६ दिनांक ०९.०९.२०२५ का सन्दर्भ ग्रहण करने का कष्ट करें, जो संयुक्त सचिव, नगर विकास अनुभाग-५, उ०प्र० शासन लखनऊ के पत्र संख्या-एनजीटी/नौ-५-२०२५-Comp.No. : १९४५३२१, दिनांक ०५ जुलाई २०२५ के क्रम में प्रेषित किया गया है, जिसमें मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-३४१/२०२२ दीपक अवस्थी बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक ०१.०७.२०२५ के अनुपालन में कृत कार्यवाही की आख्या उपलब्ध कराये जाने हेतु अपेक्षा की गयी है।

उक्त के क्रम में अवगत कराना है कि अभियन्त्रण खण्ड-४, नगर निगम, कानपुर द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-३४१/२०२२ दीपक अवस्थी बनाम स्टेट ऑफ यू०पी० एवं अन्य में पूर्व में पारित आदेशों के अनुपालन में रामेश्वर घाट पर ४५.०मी० लम्बाई में आर०सी०सी० ड्रेन का निर्माण, बारीघाट से रानीघाट तक १०७.००मी० लम्बाई में तथा रानीघाट से बारीघाट के सन्निकट मिश्रण घाट पर अवशेष १६.००मी० लम्बाई में (कुल १२३.०मी० लम्बाई में) आर०सी०सी० ड्रेन का निर्माण कार्य कराया जा चुका है। वर्तमान में अभियन्त्रण खण्ड-४ से कोई कार्यवाही किया जाना अवशेष नहीं है।
संलग्न- उपरोक्तानुसार।

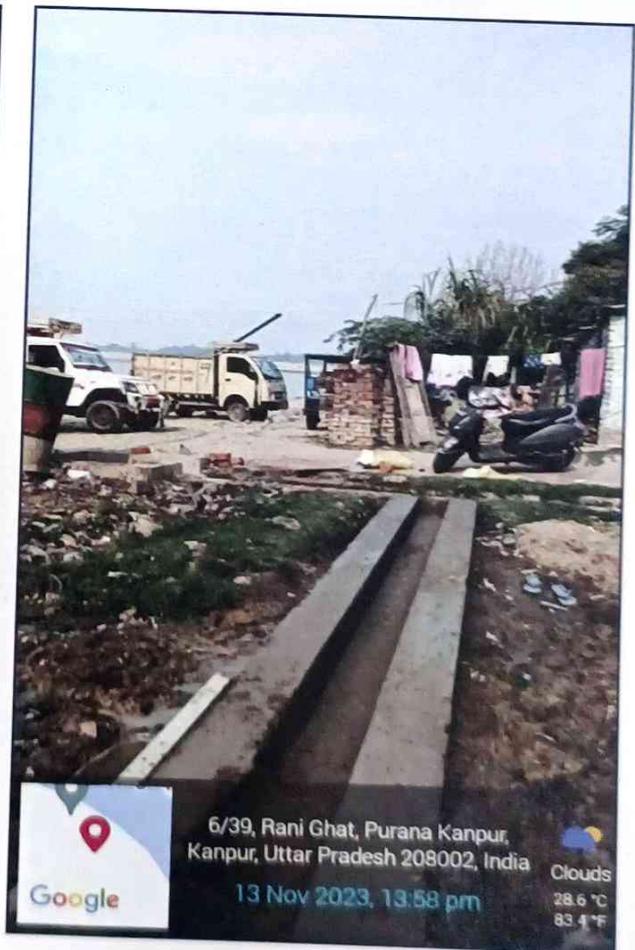
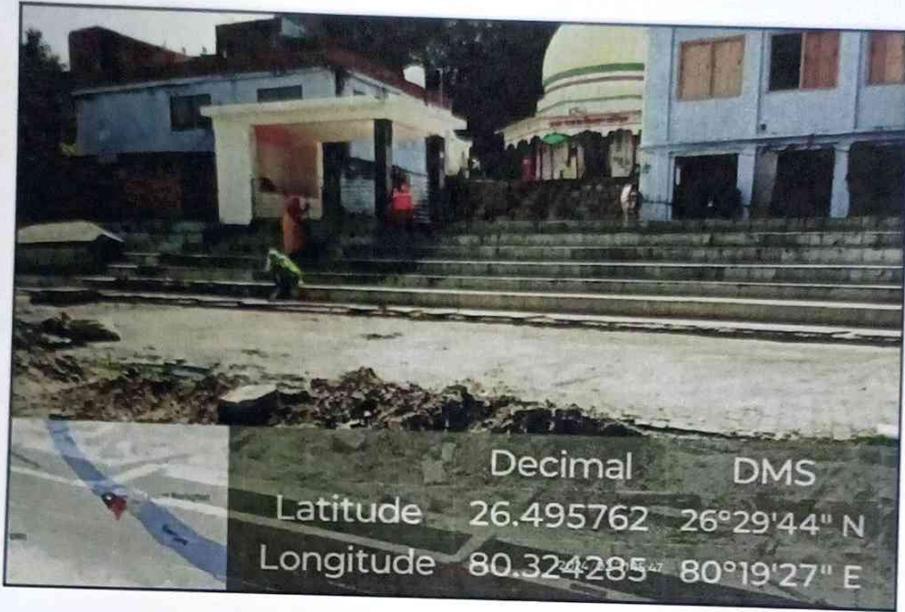

अधिशाषी अभियन्ता-४
नगर निगम कानपुर

प्रतिलिपि :-

१. नगर आयुक्त महोदय को सादर संज्ञानार्थ।
२. मुख्य अभियन्ता महोदय को सूचनार्थ।
३. गार्ड फाइल हेतु।

अधिशाषी अभियन्ता-४
नगर निगम कानपुर

RANIGHAT PHOTO & R.C.C. DRAIN WORK



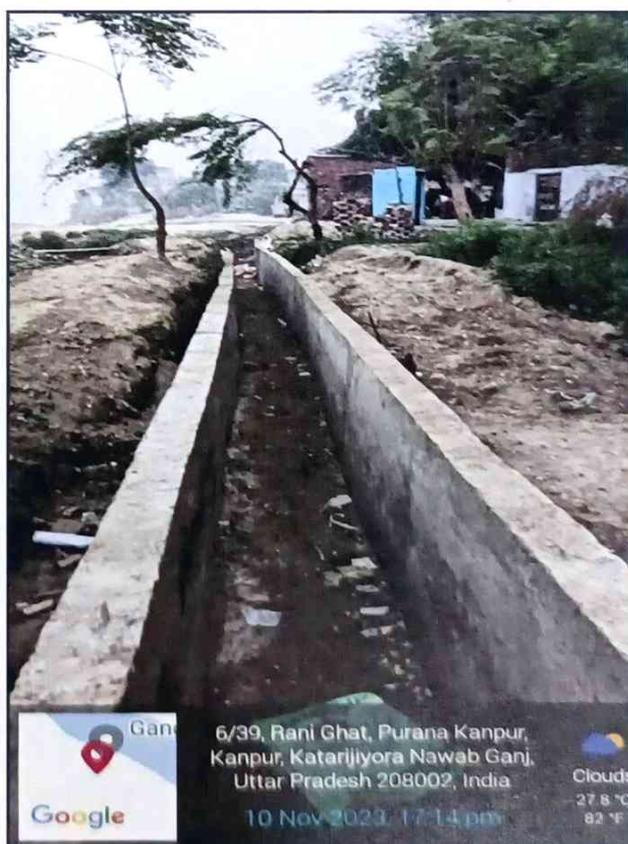
BARIGHAT PHOTO & R.C.C. DRAIN WORK



Scanned with OKEN Scanner

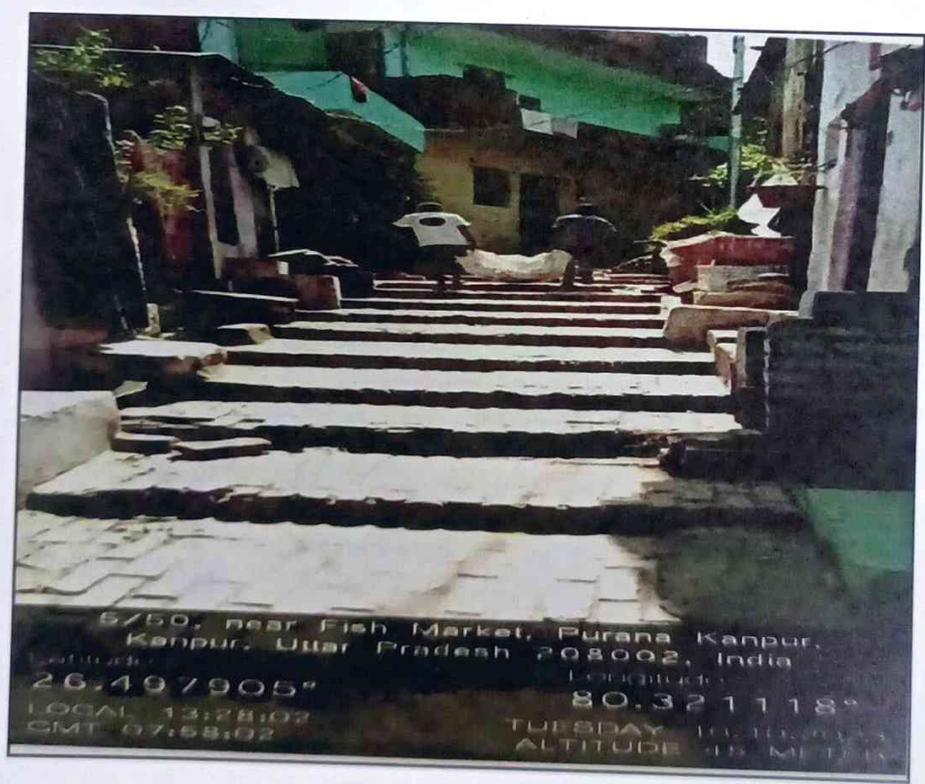
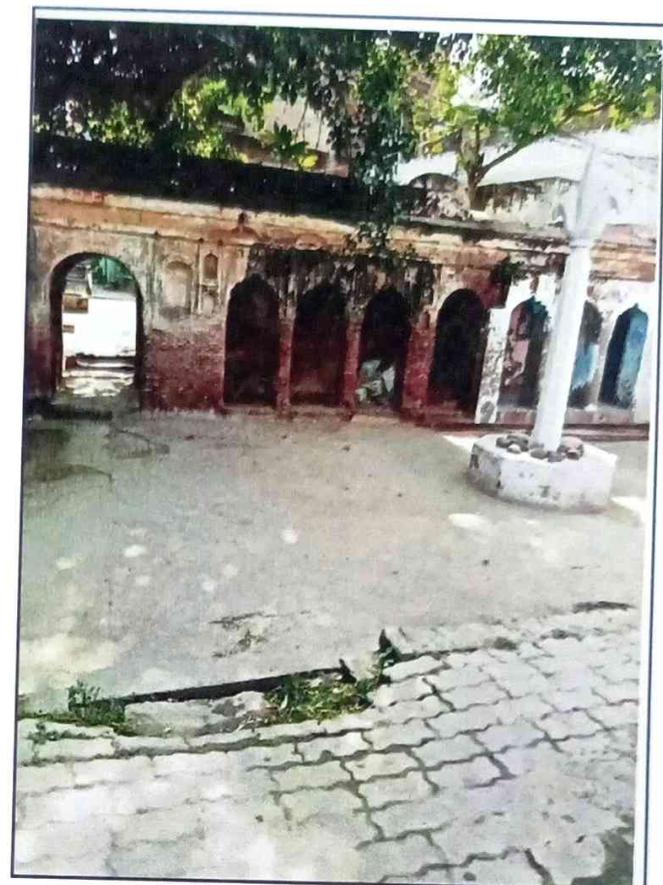
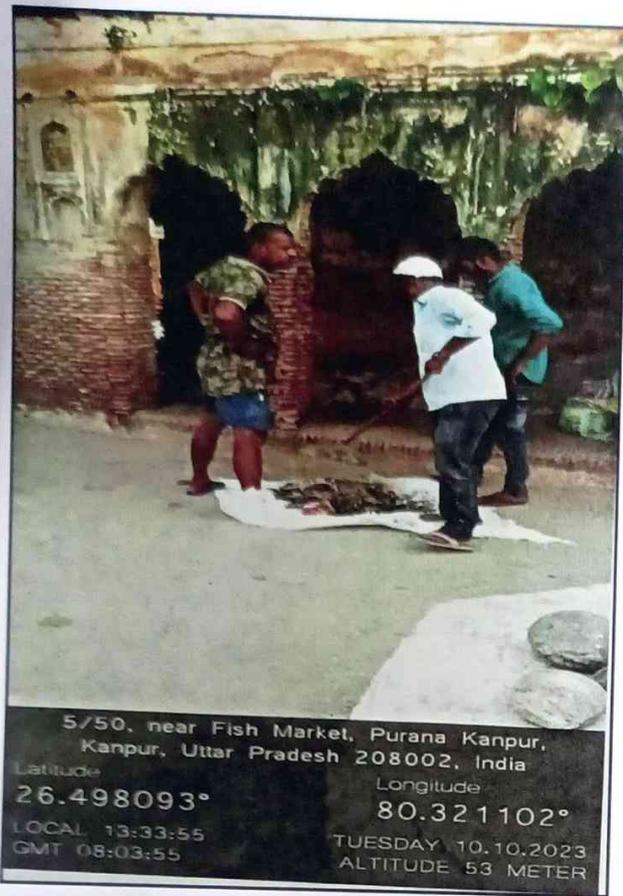


66/A, Purana Kanpur, Kanpur, Uttar Pradesh 208001, India
 05 Dec 2023, 14:29 pm
 Clouds 25.9 °C 78.6 °F



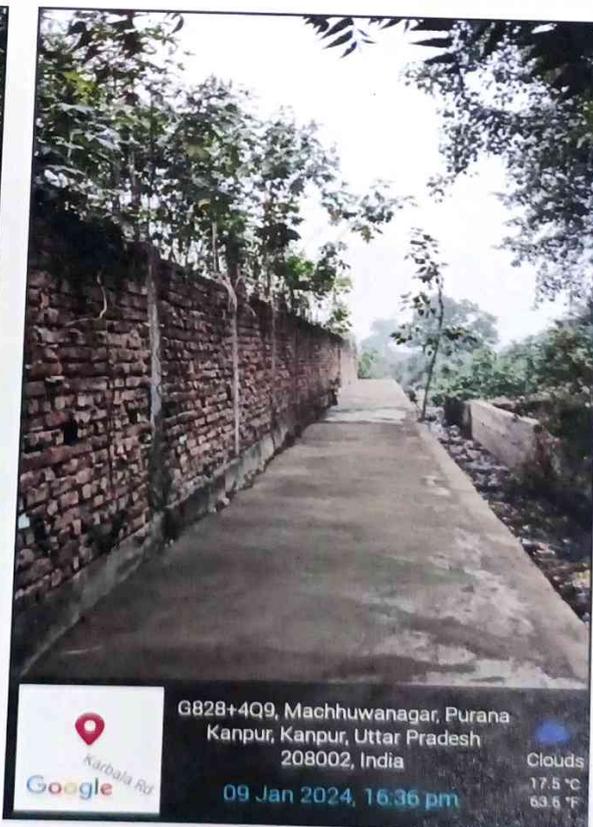
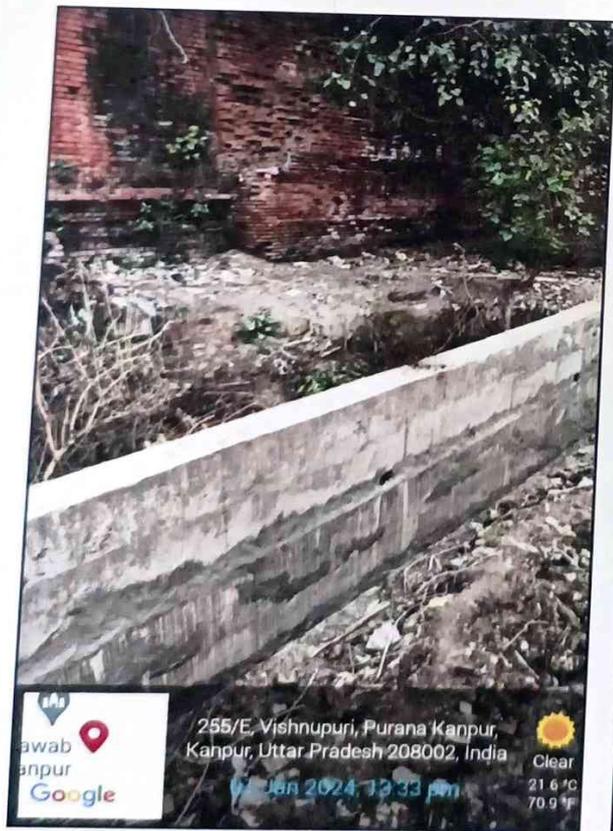
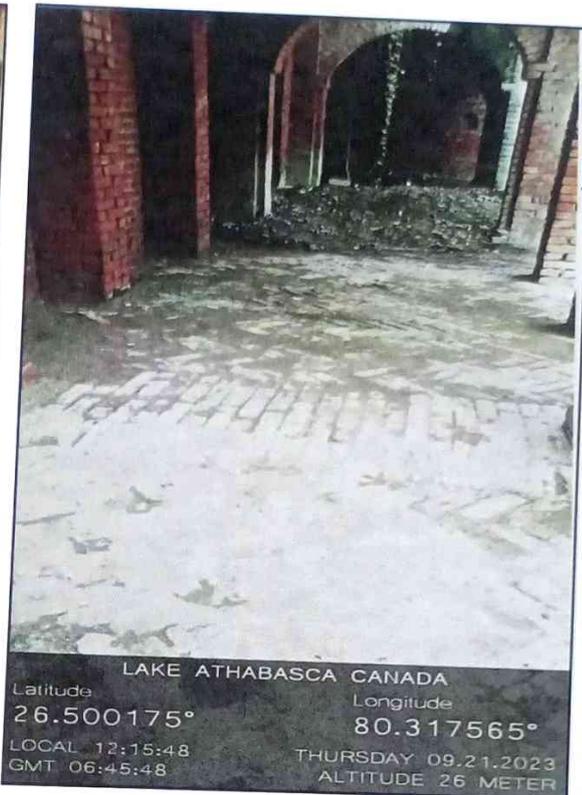
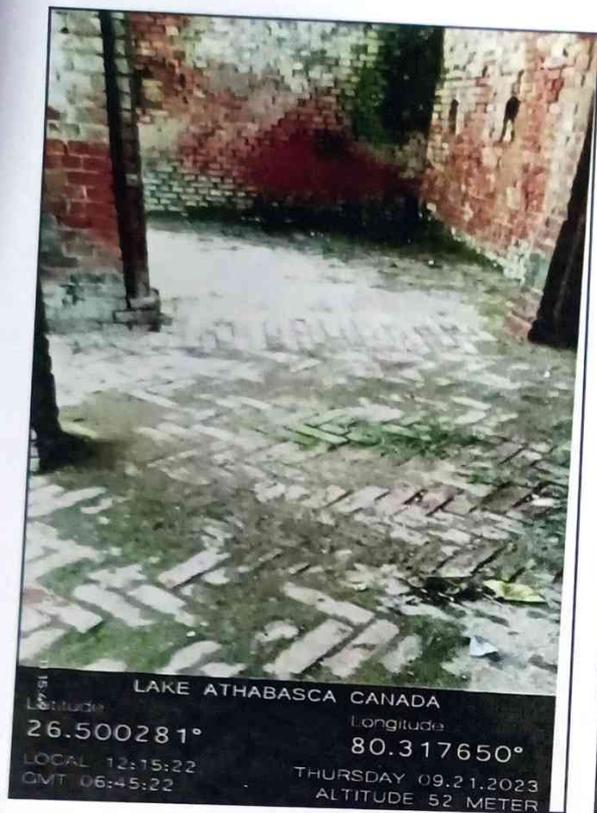
6/39, Rani Ghat, Purana Kanpur, Kanpur, Katarlijyora Nawab Ganj, Uttar Pradesh 208002, India
 10 Nov 2023, 17:14 pm
 Clouds 27.8 °C 82 °F

TIWARIRIGHTAT PHOTO



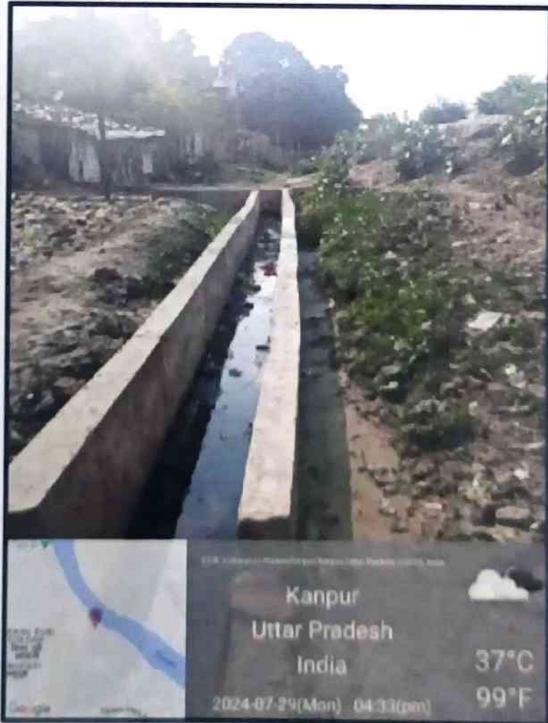
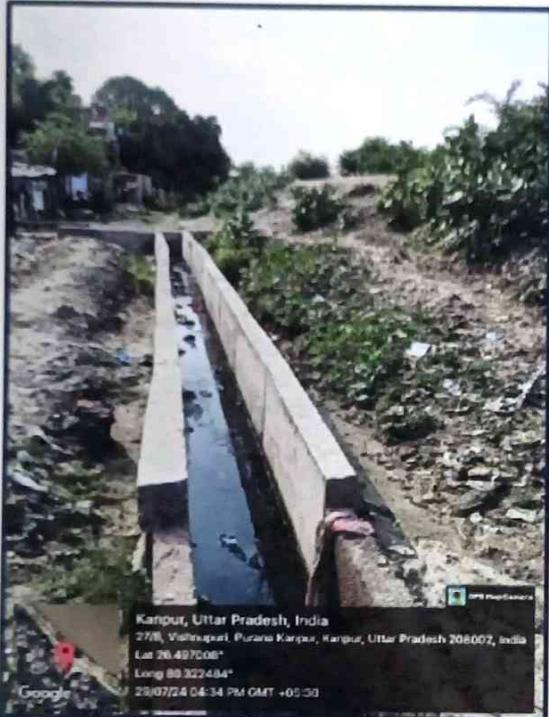
Handwritten signature or mark.

RAMESHWAR GHAT PHOTO & R.C.C. DRAIN WORK



404

उपरोक्त विषयोंकित सन्दर्भ में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित उपरोक्त वर्णित ओ०ए० संख्या में दिनांक 24.04.2024 को दिये गये आदेश के अनुपालन में अगवत कराना है कि जोन-4 वार्ड 13 के अन्तर्गत रानीघाट से बारी घाट सन्निकट मिश्रण घाट पर अवशेष 16.00मी० आर०सी०सी० ड्रेन का निर्माण कार्य पूर्ण करा दिया गया है।



(A.E.)

405

कार्यालय नगर स्वास्थ्य अधिकारी
नगर निगम कानपुर

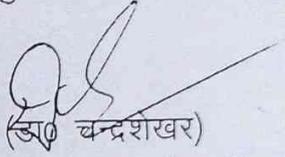
पत्रांक: 679 / D / SIDA / NISA

दिनांक 18/09/2025

पर्यावरण अभियन्ता
नगर निगम कानपुर

कृपया स्वकीय कार्यालय पत्रांक डी/385/पर्या0अभि0/25-26 दिनांक 09.09.2025 का संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-341/2022 दीपक अवस्थी बनाम स्टेट ऑफ यू0पी0 एवं अन्य में पारित आदेश दिनांक 01.07.2025 के अनुपालन में विभाग से सम्बन्धित अद्यतन स्थिति की रिपोर्ट उपलब्ध कराने की अपेक्षा की गयी है।

उपरोक्त के सम्बन्ध में स्वास्थ्य विभाग द्वारा गंगा घाटों की सफाई का कार्य कराया जा रहा है, जोनल स्वच्छता अधिकारी, जोन-1, 2 एवं 4 द्वारा गंगा घाटों की सफाई कार्य सम्बन्धी आख्या एवं जियोटैग फोटो संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।
संलग्नक:-उपरोक्तानुसार।


(डा0 चन्द्रशेखर)

नगर स्वास्थ्य अधिकारी

प्रतिलिपि:-

1. नगर आयुक्त महोदय को सादर संज्ञानार्थ।
2. अपर नगर आयुक्त (प्रथम/द्वितीय/तृतीय)।
3. मुख्य अभियन्ता (सिविल) को सूचनार्थ। एवं आवश्यक कार्यवाही कराने हेतु।
4. पत्रावली/रिकार्ड में रखने हेतु।


(डा0 चन्द्रशेखर)
नगर स्वास्थ्य अधिकारी

कार्यालय जोनल सेनेटरी अधिकारी जोन-01
नगर निगम कानपुर

पत्र सं. 3 : 30/एसओओ/स्वा01/01

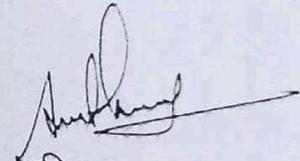
दिनांक 01/07/2025

मुख्य नगर स्वास्थ्य अधिकारी मातोदय
नगर निगम कानपुर

आवृत्तिका मयाकरण अभियंता के पत्र सं-385 / प्रया0अभि0 / 25-26 दिनांक 01/07/2025 को
में उल्लिखित राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 सं-341/2022 को
उत्तर में नाम स्टेट ऑफ यू0पी0 एवं अन्य में पारित आदेश दिनांक 01/07/2025 को
सम्बन्ध में अद्यतन कराना है।

कानपुर नगर के अन्तर्गत सीमा में आने वाले घाटों पर सफाई व्यवस्था बनाए रखने
कासिमें में सफाई कार्य कराया जा रहा है। जोन-01 के अन्तर्गत सरसैया घाट की सफाई
विभाजन फोटों पत्र के साथ संलग्न है।

रिपोर्ट सादर सेवा में प्रेषित।



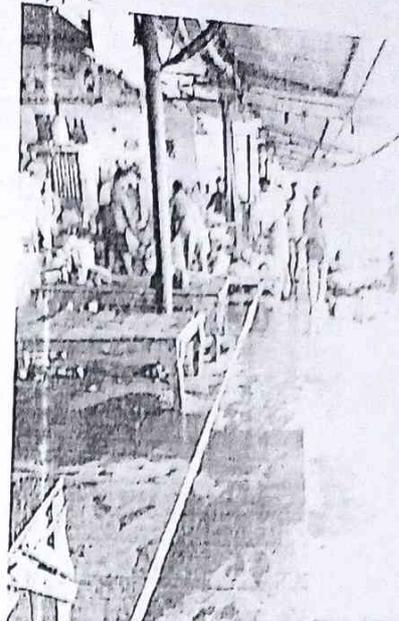
अमित कुमार

(प्र0) जोनल स्वच्छता अधिकारी जोन-01
नगर निगम कानपुर।

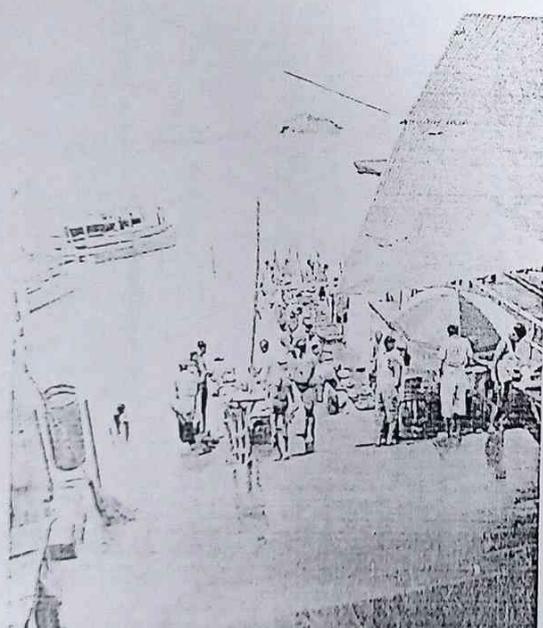
407



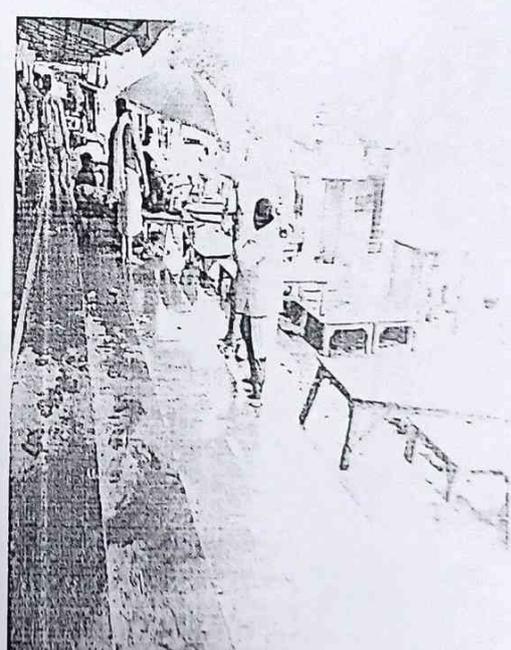
GPS Photo Camera
Kanpur, Uttar Pradesh, India
128, 128, Sarsalya Ghat Rd, Purana
Kanpur, Kanpur, Katarikanpur Kohna, Uttar
Pradesh 208001, India
Lat 28.4790052 Long 80.3588916
18/09/25 07:21 am



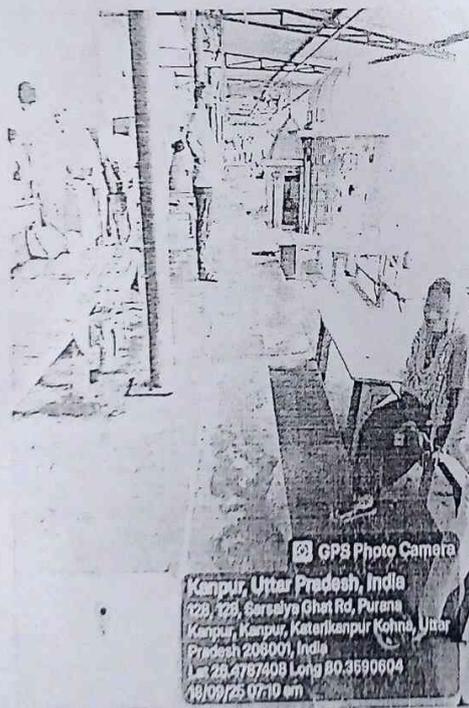
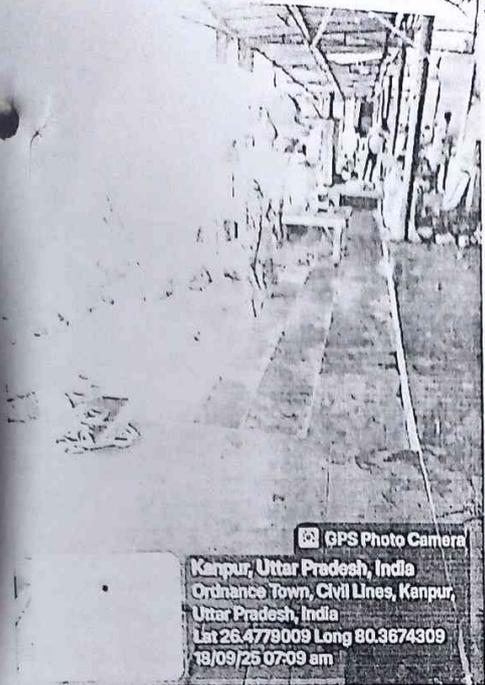
GPS Photo Camera
Kanpur, Uttar Pradesh, India
128, 128, Sarsalya Ghat Rd, Purana
Kanpur, Kanpur, Katarikanpur Kohna, Uttar
Pradesh 208001, India
Lat 28.4789212 Long 80.3588916
18/09/25 07:22 am



GPS Photo Camera
Kanpur, Uttar Pradesh, India
128, 128, Sarsalya Ghat Rd, Purana
Kanpur, Kanpur, Katarikanpur Kohna, Uttar
Pradesh 208001, India
Lat 28.4788473 Long 80.3591064
18/09/25 07:23 am



GPS Photo Camera
Kanpur, Uttar Pradesh, India
128, 128, Sarsalya Ghat Rd, Purana
Kanpur, Kanpur, Katarikanpur Kohna, Uttar
Pradesh 208001, India
Lat 28.4788581 Long 80.3588916
18/09/25 07:20 am



कार्यालय स्वास्थ्य विभाग
जोनल कार्यालय कृष्णानगर कानपुर

पत्रांक सं० जी/स्व/नो / जे००११०३० २/२५-२६

दिनांक: 17.09.2025

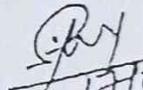
जोनल स्वच्छता अधिकारी-०२/नगर स्वास्थ्य अधिकारी
महोदय,

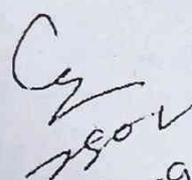
कृपया कार्यालय पर्यावरण जगियता पत्र सं० जी/३८५/अधि०अगि०/२०२५-२६, दिनांक ०९.०९.२०२५ का अवलोकन करने का कष्ट करें जिसमें उल्लेखित संयुक्त सचिव नगर विकास, अनुभाग ०५, उत्तर प्रदेश शासन पत्र सं० ए-१०जी०टी० १८७/नौ ५-२०२५ कैम्प न० १९४५३३१, दिनांक ०५.०७.२०२५ व गा० राष्ट्रीय हरित अधिकरण योजित ओ०ए० सं० ३४१/२०२२ दीपक अवस्थी बनाम स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक ०१.०७.२०२५ के सम्बन्ध में वांछित कार्यवाही कराते हुए कृत कार्यवाही की आख्या उपलब्ध कराने हेतु निर्देशित किया गया है।

उक्त के सम्बन्ध में स्पष्ट करना है कि प्रश्नगत स्थल सिद्धनाथ घाट वार्ड सं० ९६ जाजगऊ उत्तरी/वार्ड सं० १२ चकरी जोन ०२ की सीमा के अंतर्गत आता है। पूर्व से सिद्धनाथ घाट एवं मंदिर की साफ-सफाई, कूड़ा उठान, घूना छिड़काव आदि का नगर निगम (स्वास्थ्य विभाग) द्वारा स-समय एवं नियमित किया जा रहा है जिसकी जियोटैग फोटो संलग्न है। साथ ही वर्तमान में विभागीय उच्चाधिकारियों द्वारा सिद्धनाथ घाट का समय-समय पर औचक निरीक्षण कर उच्च कोटि की साफ-सफाई व्यवस्था हेतु आदेशित किया जाता है तथा वर्तमान में सिद्धनाथ घाट के आसपास स्थानीय निवासियों को समय-समय पर विभाग द्वारा कूड़ा बाहर न फेंकने के सम्बन्ध में विशेष जागरूकता अभियान चलाकर जागरूक किया जाता है।

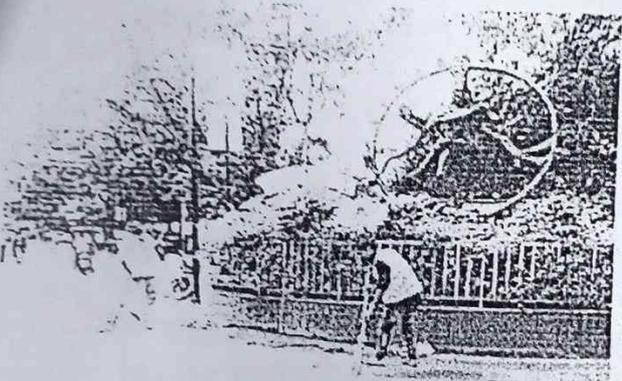
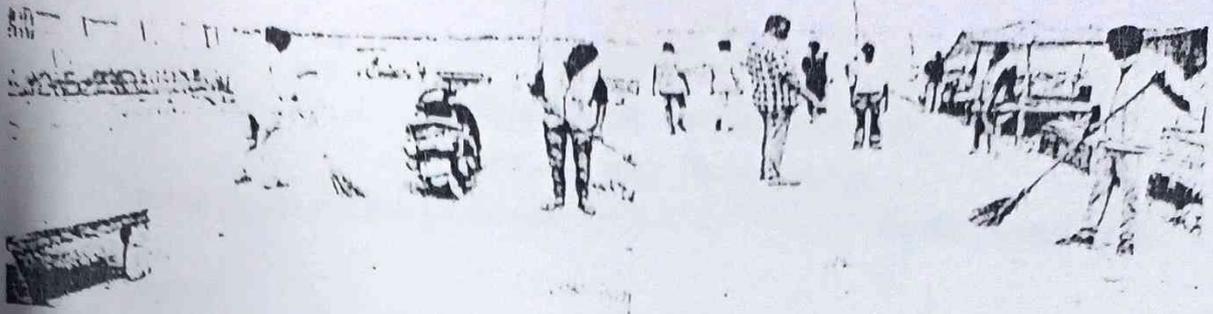
रिपोर्ट सादर सूचनाार्थ प्रेषित।

संलग्नक: उपरोक्तानुसार।


17/09/2025
सफाई एवं खाद्य निरीक्षक
सफाई एवं खाद्य निरीक्षक
जोन-२, नगर निगम
कानपुर


7.9.25
जोनल स्वच्छता अधिकारी
जोन-२ नगर निगम कानपुर

410



(सिद्धनाथ घाट, जाजमऊ)

411



कार्यालय जोनल स्वच्छता अधिकारी,
जोन-04 नगर निगम कानपुर

पत्रांक :-391/जेड0एस0ओ0-04

दिनांक :-16.09.2025

सेवा में,

पर्यावरण अभियन्ता,
नगर निगम कानपुर

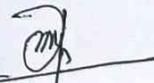
विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0
संख्या-341/2022 दीपक अवस्थी बनाम स्टेट ऑफ यू0पी0 एवं अन्य के सम्बन्ध
में।

महोदय,

कृपया कार्यालय पर्यावरण अभियन्ता के पत्रांक-डी/385/पर्या0अभि0/25-26, दिनांक-09.09.2025 के क्रम में सादर अवगत कराना है कि अटल घाट, रानी घाट, बारी घाट, तिवारी घाट, रामेश्वर घाट में सफाई करायी जाती है। उक्त घाटों में दीक्षांत संस्था द्वारा डोर-टू-डोर का कार्य सुचारू रूप से प्रतिदिन किया जा रहा है। बारी घाट व अन्य घाटों की नालियों की सफाई नियमित करायी जा रही है। यदि निर्मित घाटों में गंदगी होती है तो नगर निगम में सफाई कर्मचारियों को लगाकर सफाई करा दी जाती है। सफाई कार्य के जियोटैग फोटो संलग्न है।

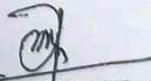
आख्या सादर सेवा में प्रेषित।

संलग्नक :- उपरोक्तानुसार।

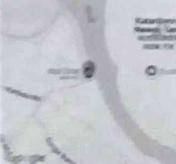

प्र0 जोनल स्वच्छता अधिकारी
जोन-04 नगर निगम कानपुर

प्रतिलिपि :-

01.नगर स्वास्थ्य अधिकारी महोदय को सूचनार्थ।


प्र0 जोनल स्वच्छता अधिकारी
जोन-04 नगर निगम कानपुर

रानी घाट में सफाई कार्य की जियोटैग फोटो



Kanpur
Uttar Pradesh
India
28°C
82°F
2025-08-31(Sun) 09:36(am)



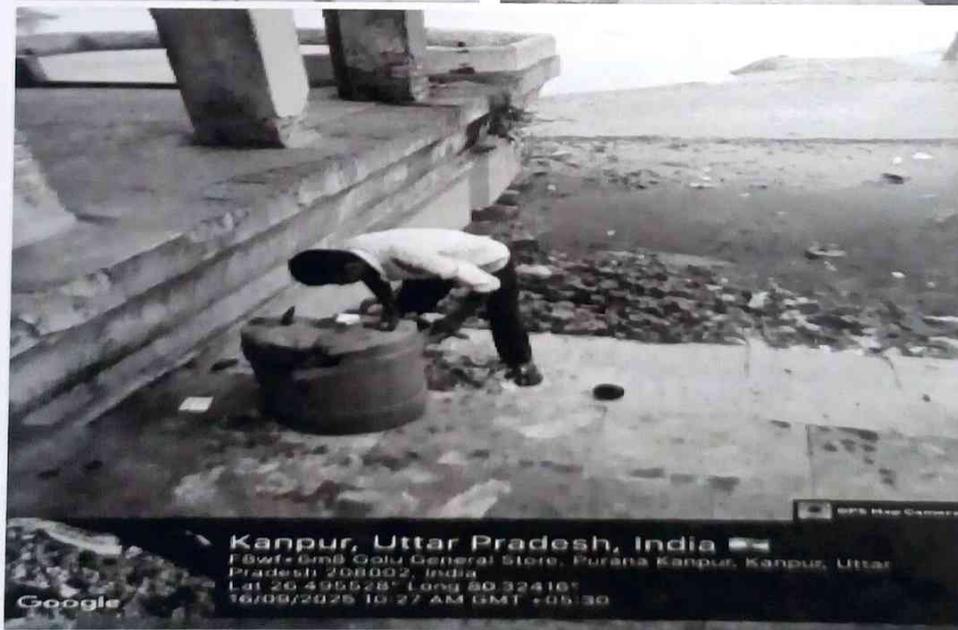
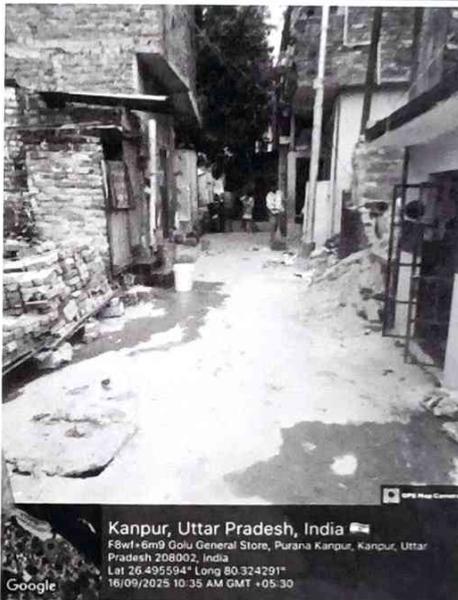
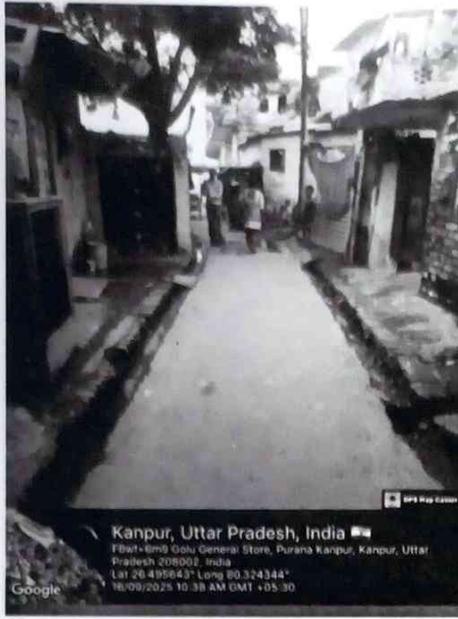
Kanpur
Uttar Pradesh
India
28°C
82°F
2025-08-31(Sun) 09:36(am)



Nawab Ganj
Uttar Pradesh
India
28°C
82°F
2025-08-31(Sun) 09:35(am)

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रानी घाट में सफाई कार्य की जियोटैग फोटो



बारीघाट में सफाई कार्य की जियोटैग फोटो



5/A, Purana Kanpur, Kanpur, Katarijiyora Nawab Ganj, Uttar
 Lat: 26.493428, Long: 80.328517
 16 Sept. 25, 11:36 am, Tuesday
 Note: rajjab ali Safai Nayak ward13 ward75 zone 4
 26.35° 304 NE
 Author: salman Khurshid



5/A, Purana Kanpur, Kanpur, Katarijiyora Nawab Ganj, Uttar
 Lat: 26.493490, Long: 80.328589
 16 Sept. 25, 11:41 am, Tuesday
 Note: rajjab ali Safai Nayak ward13 ward75 zone 4
 26.35° 283 W
 Author: salman Khurshid



5/A, Purana Kanpur, Kanpur, Katarijiyora Nawab Ganj, Uttar
 Lat: 26.493313, Long: 80.328099
 16 Sept. 25, 11:43 am, Tuesday
 Note: rajjab ali Safai Nayak ward13 ward75 zone 4
 26.35° 353 N
 Author: salman Khurshid



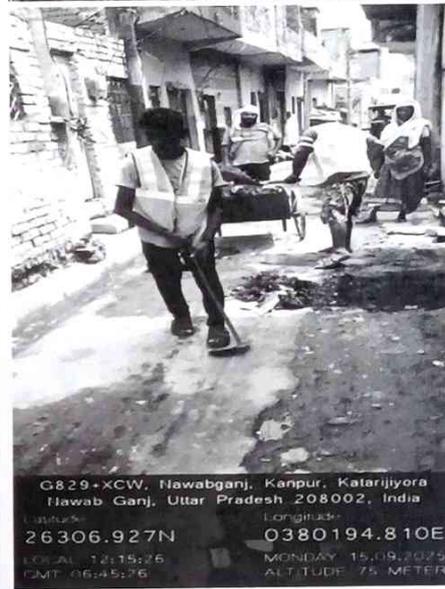
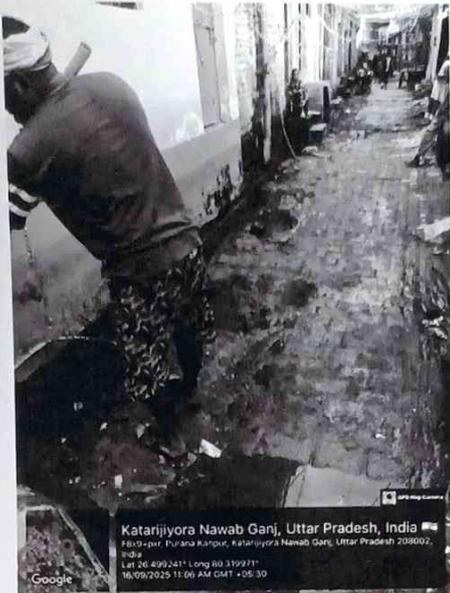
5/A, Purana Kanpur, Kanpur, Katarijiyora Nawab Ganj, Uttar
 Lat: 26.493400, Long: 80.328500
 16 Sept. 25, 11:51 am, Tuesday
 Note: rajjab ali Safai Nayak ward13 ward75 zone 4
 26.35° 216 SW
 Author: salman Khurshid



5/A, Purana Kanpur, Kanpur, Katarijiyora Nawab Ganj, Uttar
 Lat: 26.493489, Long: 80.328586
 16 Sept. 25, 11:26 am, Tuesday
 Note: rajjab ali Safai Nayak ward13 ward75 zone 4
 26.35° 316 NE
 Author: salman Khurshid

415

तिवारी घाट में सफाई कार्य की जियोटैग फोटो





416 DIKSHANK SANSTHA

ABHAV MITAO DESH BADHAO

Web : www.dikshank.org
E-mail : dikshankngo@gmail.com
Twitter : @dikshankngo
Facebook : facebook.com/dikshankngo
Instagram : dikshankngo
Mob. No. : 9151043921, 9151043914

Ref. No. 18a/25-26

Date 17/09/2025

सेवा में,

पर्यावरण अभियन्ता,

नगर निगम, कानपुर

विषय:- आप द्वारा प्रेषित पत्र संख्या डी/385/पर्या०अभि०/25-26 द्वारा तीन माह (जून-अगस्त) का अपशिष्ट संग्रहण का ब्यौरा मांगे जाने के सन्दर्भ में महोदय,

आप द्वारा मौखिक निर्देश के क्रम में अप्रैल माह का अपशिष्ट संग्रहण करने एवं रानी घाट से रामेश्वर घाट की तरफ डाले जा रहे कूड़े के रोकथाम हेतु जो प्रभावी कदम संस्था की तरफ से उठाए जा रहे है वे निम्नवत हैं-

1. घरों व व्यावसायिक स्थानों से दीक्षांक संस्था द्वारा डोर टू डोर अपशिष्ट संग्रहण का कार्य अगस्त-2022 से निरन्तर किया जा रहा है।
2. डोर टू डोर अपशिष्ट संग्रहण का कार्य रानी घाट, बारी घाट, तिवारी घाट, रामेश्वर घाट से लगभग 2600 घरों में से 2237 घरों से अपशिष्ट हमारी संस्था द्वारा लिया जा रहा है।
3. डोर टू डोर अपशिष्ट कलेक्शन का कार्य दिन में एक बार एवं सप्ताह में छः बार किया जा रहा है।
4. विगत 03 माह में उक्त क्षेत्र से लगभग 101.7 टन अपशिष्ट संग्रहण डोर टू डोर के माध्यम से किया जा रहा है।
5. संस्था द्वारा एकत्रित किये गए अपशिष्ट को नजदीक स्थित ट्रांसफर स्टेशन भैरो घाट पर निस्तारण हेतु भेज दिया जाता है।

महोदय आपको विशेष रूप से यह भी अवगत कराना है कि संस्था द्वारा नियमित रूप से डोर टू डोर अपशिष्ट संग्रहण का कार्य किया जा रहा है, संस्था द्वारा उक्त कार्य में किसी भी प्रकार कि लापरवाही नहीं की जा रही है। कई आवासीय एवं व्यावसायिक स्थानों द्वारा यूजर चार्ज के मासिक शुल्क से बचने हेतु अपशिष्ट गाड़ियों में नहीं दिया जाता है, ऐसे आवासीय एवं व्यावसायिक स्थान के नाम चिह्नित करके कानपुर नगर निगम के अधिकारियों, दीक्षांक संस्था एवं जन प्रतिनिधियों के सहयोग से पब्लिक को लगातार जागरूक किया जा रहा है। ऐसे स्थान जहाँ पर गाड़ियों द्वारा अपशिष्ट का संग्रहण नहीं हो पाता है वहाँ पर व्हीलब्रेको एवं रिकशा ट्राली के माध्यम से अपशिष्ट का उठान किया जा रहा है।

स्थान	जेनरेट होने वाले अपशिष्ट कि मात्रा	अपशिष्ट उठान कि मात्रा
रानी घाट	36.2	32.1
बारी घाट	28.9	25.2
तिवारी घाट	25.7	24.9
रामेश्वर घाट	23.4	19.5

धन्यवाद

प्रतिलिप-

नगर आयुक्त महोदय को सादर अवलोकनार्थ।

मुख्य अभियन्ता महोदय को सादर सूचनार्थ।

dw
66



प्रेषक,

सहायक निदेशक मत्स्य
कानपुर नगर

सेवा में,

अपर जिला मजिस्ट्रेट (न्यायिक)
प्रभारी अधिकारी(रिट)
कानपुर नगर

ADP (Writ) / रिट विभाग

ADM(3)
Kanjur
19/09/25

पत्रांक :-

/ विविध / 2025-26

दिनांक :- 19.09.2025

विषय :- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0, संख्या-341/2022 दीपक अवस्थी बनाम स्टेट आफ यू0पी0 एवं अन्य में पारित आदेश दिनांक 01.07.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय पत्र संख्या 187/प्र0अधि0-रिट/2025 दिनांक 22.08.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके क्रम में श्री दीपक अवस्थी पुत्र श्री प्रकाश निवासी म0न0-5/106 पुराना कानपुर, कानपुर नगर के प्रार्थना पत्र संलग्नकों सहित प्रेषित किया गया है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-341/2022 दीपक अवस्थी बनाम स्टेट आफ यू0पी0 एवं अन्य में आदेश पारित किया गया है कि गंगा नदी में अवैध व विधिविरुद्ध तरीके से बंधा बनाकर प्राचीन घाटों का अस्तित्व समाप्त कर नदी के प्रवाह को सकरा करने का प्रयास व नदी में अवैध विधि विरुद्ध तरीके से मछलियों का शिकार कर इलाकाई पुलिस की सांठगांठ से तिवारी घाट में अवैध मछली मण्डी लगवायी जा रही है जो कि कानून अवैधानिक व विधि विरुद्ध है, जिसके सम्बन्ध में प्रार्थी द्वारा प्रार्थना पत्र संज्ञान में उचित कार्यवाही किये जाने का अनुरोध किया गया है।

उक्त के सम्बन्ध में अवगत कराना है कि दिनांक 10.09.2025 एवं 17.09.2025 को मेरे द्वारा गंगा नदी के निम्न घाटों-अटल घाट, तिवारी घाट, भैरव घाट एवं सरसैया घाट का औचक निरीक्षण किया गया, जिसमें एक भी शिकारी शिकारमाही करते हुये नहीं पाया गया, कुछ नाव/बोट घाटों पर पायी गया, लेकिन उसमें कोई भी व्यक्ति उपस्थित नहीं था। ऐसी स्थिति में उन घाटों पर उपस्थित स्थायी व्यक्तियों से जानकारी की गयी, उन व्यक्तियों द्वारा अवगत कराया गया कि यहाँ पर शिकारमाही नहीं की जाती है कतिपय व्यक्तियों द्वारा अपने भोजन उपयोग हेतु कभी-कभी शिकार किया जाता है एवं स्थानीय मत्स्य मण्डियों एवं मत्स्य थोक मण्डी जो लगभग तीन किलो मीटर की दूरी पर परेड मछली मण्डी का भी निरीक्षण किया गया वहाँ ऐसी कोई मछली नहीं पायी गयी जो गंगा नदी में पायी जाती है मण्डी के संचालको द्वारा बताया गया कि यमुना नदी झीलों एवं तालाबों से आती है। महोदय शिकायतकर्ता श्री दीपक अवस्थी पुत्र श्री श्रीप्रकाश अवस्थी के दूरभाष नम्बर-9519791267 पर दिनांक 10.09.25, 17.09.25 एवं 18.09.25 को सम्पर्क करने का प्रयास किया गया, किन्तु मोबाइल कवरेज क्षेत्र से बाहर था या पूरी घंटी बजने के उपरान्त भी उत्तर नहीं दिया गया न ही उनके द्वारा वापस सम्पर्क नहीं किया गया। औचक निरीक्षण का कार्य समस-समय पर किया जा रहा है एवं किया जाता रहेगा।

शिकारमाही के सम्बन्ध में पुलिस अधीक्षक को पत्र प्रेषित किया गया है कि अगर गंगा नदी में शिकारमाही पायी जाती है तो शिकारी के खिलाफ नियमानुसार कार्यवाही की जाये आख्या महोदय की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

संलग्नक :- यथोपरि

भवदीय

सहायक निदेशक मत्स्य
कानपुर नगर

दिनांक :- 19.09.2025

पत्रांक :- 248 / विविध / 2025-26

प्रतिलिपि-निम्न की सेवा में सादर की सेवा में सादर सूचनार्थ प्रेषित।

1. उप निदेशक मत्स्य, कानपुर मण्डल, कानपुर।
2. जिलाधिकारी, कानपुर नगर

सहायक निदेशक मत्स्य
कानपुर नगर



प्रेषक,

सहायक निदेशक मत्स्य
कानपुर नगर

सेवा में,

अपर जिला मजिस्ट्रेट (न्यायिक)
प्रभारी अधिकारी(रिट)
कानपुर नगर

ADM (3)
Kanpur
19/09/25

पत्रांक :- /विविध/2025-26

दिनांक :- 19.09.2025

विषय :- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0, संख्या-341/2022 दीपक अवस्थी बनाम स्टेट आफ यू0पी0 एवं अन्य में पारित आदेश दिनांक 01.07.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय पत्र संख्या 187/प्र0अधि0-रिट/2025 दिनांक 22.08.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके क्रम में श्री दीपक अवस्थी पुत्र श्री प्रकाश निवासी म0न0-5/106 पुराना कानपुर, कानपुर नगर के प्रार्थना पत्र संलग्नकों सहित प्रेषित किया गया है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या-341/2022 दीपक अवस्थी बनाम स्टेट आफ यू0पी0 एवं अन्य में आदेश पारित किया गया है कि गंगा नदी में अवैध व विधिविरुद्ध तरीके से बंधा बनाकर प्राचीन घाटों का अस्तित्व समाप्त कर नदी के प्रवाह को सकरा करने का प्रयास व नदी में अवैध विधि विरुद्ध तरीके से मछलियों का शिकार कर इलाकाई पुलिस की सांठगांठ से तिवारी घाट में अवैध मछली मण्डी लगवायी जा रही है जो कि कानून अवैधानिक व विधि विरुद्ध है, जिसके सम्बन्ध में प्रार्थी द्वारा प्रार्थना पत्र संज्ञान में उचित कार्यवाही किये जाने का अनुरोध किया गया है।

उक्त के सम्बन्ध में अवगत कराना है कि दिनांक 10.09.2025 एवं 17.09.2025 को मेरे द्वारा गंगा नदी के निम्न घाटों-अटल घाट, तिवारी घाट, भैरव घाट एवं सरसैया घाट का औचक निरीक्षण किया गया, जिसमें एक भी शिकारी शिकारमाही करते हुये नहीं पाया गया, कुछ नाव/बोट घाटों पर पायी गया, लेकिन उसमें कोई भी व्यक्ति उपस्थित नहीं था। ऐसी स्थिति में उन घाटों पर उपस्थित स्थायी व्यक्तियों से जानकारी की गयी, उन व्यक्तियों द्वारा अवगत कराया गया कि यहाँ पर शिकारमाही नहीं की जाती है कतिपय व्यक्तियों द्वारा अपने भोजन उपयोग हेतु कभी-कभी शिकार किया जाता है एवं स्थानीय मत्स्य मण्डियों एवं मत्स्य थोक मण्डी जो लगभग तीन किलो मीटर की दूरी पर परेड मछली मण्डी का भी निरीक्षण किया गया वहाँ ऐसी कोई मछली नहीं पायी गयी जो गंगा नदी में पायी जाती है मण्डी के संचालको द्वारा बताया गया कि यमुना नदी झीलों एवं तालाबों से आती है। महोदय शिकायतकर्ता श्री दीपक अवस्थी पुत्र श्री श्रीप्रकाश अवस्थी के दूरभाष नम्बर-9519791267 पर दिनांक 10.09.25, 17.09.25 एवं 18.09.25 को सम्पर्क करने का प्रयास किया गया, किन्तु मोबाइल कवरेज क्षेत्र से बाहर था या पूरी घंटी बजने के उपरान्त भी उत्तर नहीं दिया गया न ही उनके द्वारा वापस सम्पर्क नहीं किया गया। औचक निरीक्षण का कार्य समस-समय पर किया जा रहा है एवं किया जाता रहेगा।

शिकारमाही के सम्बन्ध में पुलिस अधीक्षक को पत्र प्रेषित किया गया है कि अगर गंगा नदी में शिकारमाही पायी जाती है तो शिकारी के खिलाफ नियमानुसार कार्यवाही की जाये आख्या महोदय की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

संलग्नक :- यथोपरि

भवदीय

सहायक निदेशक मत्स्य
कानपुर नगर

दिनांक :- 19.09.2025

पत्रांक :- 248 /विविध/2025-26

प्रतिलिपि-निम्न की सेवा में सादर की सेवा में सादर सूचनार्थ प्रेषित।

1. उप निदेशक मत्स्य, कानपुर मण्डल, कानपुर।
2. जिलाधिकारी, कानपुर नगर

सहायक निदेशक मत्स्य
कानपुर नगर





ADP (cont) / रिटालिभि

प्रेषक,

सचिव,
कानपुर विकास प्राधिकरण,
कानपुर।

(Handwritten signature)

ADP (C)
Kampus
17/09/24

सेवा में,

अपर जिलाधिकारी (न्यायिक),
कानपुर नगर।

पत्रांक : D/848) प्रभाती (प्र०-२) / को-वि० प्रा० / 25-26 दिनांक : 11/9/2025

विषय : मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-341/2022 दीपक अवस्थी बनाम् स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक 01.07.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया स्वकीय पत्र संख्या 194/प्र०अधि०-रिट/2025 दिनांक 01.09.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ०ए० संख्या-341/2022 दीपक अवस्थी बनाम् स्टेट ऑफ यू०पी० एवं अन्य में पारित आदेश दिनांक 01.07.2025 के क्रम में आख्या उपलब्ध कराये जाने की अपेक्षा की गयी है।

उल्लेखनीय है कि मा० राष्ट्रीय हरित प्राधिकरण, नई दिल्ली के समक्ष Original Application No- 341/2022 विचाराधीन है। उक्त Original Application में मुख्यतः यह शिकायत की गयी है कि कानपुर स्थित रानीघाट के नीचे सरजूपुरवा अवैध कालोनी स्थित है जो कि गंगा नदी को प्रदूषित कर रही है। उक्त के सम्बन्ध में मा० NGT द्वारा उक्त अवैध कालोनी को हटाये जाने का आदेश पारित किया गया है।

उक्त के सम्बन्ध में विशेष कार्याधिकारी लैण्ड बैंक एवं जोनल प्रवर्तन प्रभारी की आख्यानुसार अवगत कराना है कि प्रश्नगत स्थल का सर्वे कराया गया, जिसके अनुसार सरजूपुरवा बस्ती ग्राम कटरी कानपुर कोहना की आराजी संख्या-67 तथा ग्राम कटरी लोधवाखेडा की आराजी संख्या-774पार्ट, 1777पार्ट, 779पार्ट व 782 पार्ट पर स्थित होना पाया गया। ग्राम कटरी कोहना की खतौनी वर्ष 1427-1432 के अनुसार आराजी संख्या 67 रकबा 0.020 हे० श्रेणी-2 के खाते में असंक्रमणीय भूमिधरों के अधिकार में दर्ज है ग्राम कटरी लोधवाखेडा की खतौनी सील है तथा सील खतीनी का मुआयना किने जाने पर अभिलेख जीर्ण-शीर्ण होने के कारण उक्त खतौनी की प्रमाणित प्रति प्राप्त नहीं हो सकी। इस कार्यालय द्वारा पुन पत्रांक सं०-डी/696/तहसीलदार-1/के०डी०ए० दिनांक-24.12.2024 को प्रेषित किया गया, जिसके क्रम में दिनांक 04.01.2025 को ग्राम कटरी लोधवाखेडा की खतौनी वर्ष 1419-1424 खाता संख्या-188 के अनुसार आराजी संख्या-774 रकबा 0.1600 हे०, 777 रकबा 0.2500 हे०, 779 रकबा 0.0500 हे० व 782 रकबा 0.7000 हे० नवीन परती के खाते में दर्ज अभिलेख है। ग्राम कटरी कोहना तथा कटरी लोधवाखेडा में ग्राम समाज की भूमि के प्रबन्धन के सम्बन्ध में कार्यवाही का अधिकार तहसील सदर में निहित है।

(Handwritten signature)



यह भी उल्लेखनीय है कि प्रश्नगत प्रकरण से संदर्भित उक्त अवैध कालोनी लगभग 40-50 वर्ष पूर्व निर्मित हुई थी, जिसमें लगभग 131 मकान निर्मित है। प्रश्नगत स्थल का सर्वे कराया गया, जिसके अनुसार पाकेट ए में लगभग 68 कच्चे पक्के निर्माण स्थित हैं तथा पाकेट बी में लगभग 63 कच्चे मकान स्थित हैं, जिसकी सर्वे सूची पूर्व में उपजिलाधिकारी सदर, कानपुर नगर को उपलब्ध करायी जा चुकी है। उक्त अधिकांश निर्माण अस्थायी प्रकृति के हैं। उक्त कालोनी के पाकेट-ए व बी के अन्तर्गत स्थित निर्माणों के सम्बन्ध में सम्बन्धित समस्त आवासितों को अपने स्वामित्व एवं स्वीकृत मानचित्र की प्रति प्रस्तुत करने हेतु दिनांक 28.08.2025 को प्राधिकरण द्वारा नोटिस निर्गत की गयी है। भू-स्वामित्व तथा स्वीकृत मानचित्र की प्रति प्राप्त होने पर नियमानुसार अग्रेतर कार्यवाही सुनिश्चित की जायेगी।

कृपया उपरोक्तानुसार अवगत होने का कष्ट करें।

भवदीय,

(अमय कुमार पाण्डेय)

सचिव

कानपुर विकास प्राधिकरण

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कार्यालय जिलाधिकारी कानपुर नगर।

OFFICE OF THE DISTRICT MAGISTRATE, KANPUR NAGAR

फोन नंबर (0512) 2306577

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दिनांक: 23 सितंबर, 2025

सहायक निदेशक(मत्स्य)
कानपुर नगर।

विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में याजित ओ0ए0 संख्या-341/2022 दीपक अवस्थी बनाम स्टेट ऑफ यू0पी0 एवं अन्य मे पारित आदेश दिनांक 4/12/2023 एवं 1/7/2025 के अनुपालन के संबंध में।

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में याजित ओ0ए0 संख्या-341/2022 दीपक अवस्थी बनाम स्टेट ऑफ यू0पी0 एवं अन्य मे पारित आदेश दिनांक 4/12/2023 एवं 1/7/2025 के अनुपालन के संबंध में शिकायतकर्ता द्वारा ओ0ए0 में उठाये गए बिन्दुओं के संबंध में आपके द्वारा उपलब्ध कराई गई आख्या पत्रांक संख्या-248 दिनांक 19/9/2025 के माध्यम से आपके विभाग द्वारा की जा रही कार्यवाहियों एवं प्रयासों का विस्तार से उल्लेख किया गया है।

उपरोक्त के क्रम में मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश के अनुपालन में यह आवश्यक है कि आपके विभाग द्वारा की जा रही कार्यवाहियों का पर्यावरणीय मानकों के अनुरूप नियमित व सतत रूप से पर्यवेक्षण किया जाए तथा प्रत्येक माह के प्रथम सप्ताह में प्रगति आख्या अधोहस्ताक्षरी के समक्ष प्रस्तुत की जाए। साथ ही उपरोक्त विषयगत प्रकरण में यदि किसी प्रकार के प्रशासनिक सहयोग की आवश्यकता हो तो अधोहस्ताक्षरी को अवगत कराये।

(जितेन्द्र प्रताप सिंह)
जिलाधिकारी
कानपुर नगर।

प्रतिलिपि: अपर जिलाधिकारी(न्यायिक), कानपुर नगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

(जितेन्द्र प्रताप सिंह)
जिलाधिकारी
कानपुर नगर।

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कार्यालय जिलाधिकारी, कानपुर नगर।

OFFICE OF THE DISTRICT MAGISTRATE, KANPUR NAGAR

फोन नंबर (0512) 2306577

ईमेल- dmkap@nic.in

पत्रांक: 204 / ए0आर0ए0-1 / 2025

दिनांक: 23 सितंबर, 2025

अधिशाली अभियंता,
बैराज निर्माण खण्ड-2,
कानपुर नगर।

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में याजित ओ0ए0 संख्या-341/2022 दीपक अवस्थी बनाम स्टेट ऑफ यू0पी0 एवं अन्य मे पारित आदेश दिनांक 4/12/2023 एवं 1/7/2025 के अनुपालन के संबंध में।

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में याजित ओ0ए0 संख्या-341/2022 दीपक अवस्थी बनाम स्टेट ऑफ यू0पी0 एवं अन्य मे पारित आदेश दिनांक 4/12/2023 एवं 1/7/2025 के अनुपालन के संबंध में शिकायतकर्ता द्वारा ओ0ए0 में उठाये गए बिन्दुओं के संबंध में आपके द्वारा उपलब्ध कराई गई आख्या पत्रांक संख्या-1179 दिनांक 25/8/2025 के माध्यम से आपके विभाग द्वारा की जा रही कार्यवाहियों एवं प्रयासों का विस्तार से उल्लेख किया गया है।

उपरोक्त के क्रम में मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश के अनुपालन में यह आवश्यक है कि आपके विभाग द्वारा की जा रही कार्यवाहियों का पर्यावरणीय मानकों के अनुरूप नियमित व सतत रूप से पर्यवेक्षण किया जाए तथा प्रत्येक माह के प्रथम सप्ताह में प्रगति आख्या अधोहस्ताक्षरी के समक्ष प्रस्तुत की जाए। साथ ही उपरोक्त विषयगत प्रकरण में यदि किसी प्रकार के प्रशासनिक सहयोग की आवश्यकता हो तो अधोहस्ताक्षरी को अवगत कराये।

(जितेन्द्र प्रताप सिंह)
जिलाधिकारी
कानपुर नगर।

प्रतिलिपि: अपर जिलाधिकारी(न्यायिक), कानपुर नगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

(जितेन्द्र प्रताप सिंह)
जिलाधिकारी
कानपुर नगर।

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कार्यालय जिलाधिकारी, कानपुर नगर।

OFFICE OF THE DISTRICT MAGISTRATE, KANPUR NAGAR

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पत्रांक: 205 / ए0आर0ए0-1 / 2025

दिनांक: 23 सितंबर, 2025

उपाध्यक्ष,
कानपुर विकास प्राधिकरण,
कानपुर नगर।

विषय-मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में याजित ओ0ए0 संख्या-341/2022 दीपक अवस्थी बनाम स्टेट ऑफ यू0पी0 एवं अन्य मे पारित आदेश दिनांक 4/12/2023 एवं 1/7/2025 के अनुपालन के संबंध में।

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में याजित ओ0ए0 संख्या-341/2022 दीपक अवस्थी बनाम स्टेट ऑफ यू0पी0 एवं अन्य मे पारित आदेश दिनांक 4/12/2023 एवं 1/7/2025 के अनुपालन के संबंध में शिकायतकर्ता द्वारा ओ0ए0 में उठायें गए बिन्दुओं के संबंध में आपके द्वारा उपलब्ध कराई गई आख्या पत्रांक संख्या-डी/848 दिनांक 11/9/2025 के माध्यम से कानपुर विकास प्राधिकरण विभाग द्वारा की जा रही कार्यवाहियों एवं प्रयासों का विस्तार से उल्लेख किया गया है।

उपरोक्त के क्रम में मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश के अनुपालन में यह आवश्यक है कि आपके विभाग द्वारा की जा रही कार्यवाहियों का पर्यावरणीय मानकों के अनुरूप नियमित व सतत रूप से पर्यवेक्षण किया जाए तथा प्रत्येक माह के प्रथम सप्ताह में प्रगति आख्या अधोहस्ताक्षरी के समक्ष प्रस्तुत की जाए। साथ ही उपरोक्त विषयगत प्रकरण में यदि किसी प्रकार के प्रशासनिक सहयोग की आवश्यकता हो तो अधोहस्ताक्षरी को अवगत कराने का कष्ट करें।

(जितेन्द्र प्रताप सिंह)
जिलाधिकारी
कानपुर नगर।

प्रतिलिपि: अपर जिलाधिकारी(न्यायिक), कानपुर नगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु

(जितेन्द्र प्रताप सिंह)
जिलाधिकारी
कानपुर नगर।

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कार्यालय जिलाधिकारी, कानपुर नगर।

OFFICE OF THE DISTRICT MAGISTRATE, KANPUR NAGAR

फोन नंबर (0512) 2306577

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दिनांक: 23 सितंबर, 2025

नगर आयुक्त,
नगर निगम,
कानपुर नगर।

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में याजित ओ0ए0 संख्या-341/2022 दीपक अवस्थी बनाम स्टेट ऑफ यू0पी0 एवं अन्य मे पारित आदेश दिनांक 4/12/2023 एवं 1/7/2025 के अनुपालन के संबंध में।

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में याजित ओ0ए0 संख्या-341/2022 दीपक अवस्थी बनाम स्टेट ऑफ यू0पी0 एवं अन्य मे पारित आदेश दिनांक 4/12/2023 एवं 1/7/2025 के अनुपालन के संबंध में शिकायतकर्ता द्वारा ओ0ए0 में उठायें गए बिन्दुओं के संबंध में आपके द्वारा उपलब्ध कराई गई आख्या पत्रांक संख्या-डी/391 दिनांक 19/9/2025 के माध्यम से नगर निगम विभाग द्वारा की जा रही कार्यवाही एवं प्रयासों का विस्तार से उल्लेख किया गया है।

उपरोक्त के क्रम में मा0 राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश के अनुपालन में यह आवश्यक है कि आपके विभाग द्वारा की जा रही कार्यवाहियों का पर्यावरणीय मानकों के अनुरूप नियमित व सत्त रूप से पर्यवेक्षण किया जाए तथा प्रत्येक माह के प्रथम सप्ताह में प्रगति आख्या अधोहस्ताक्षरी के समक्ष प्रस्तुत की जाए। साथ ही उपरोक्त विषयगत प्रकरण में यदि किसी प्रकार के प्रशासनिक सहयोग की आवश्यकता हो तो अधोहस्ताक्षरी को अवगत कराने का कष्ट करें।

(जितेन्द्र प्रताप सिंह)
जिलाधिकारी
कानपुर नगर।

प्रतिलिपि: अपर जिलाधिकारी(न्यायिक), कानपुर नगर को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

(जितेन्द्र प्रताप सिंह)
जिलाधिकारी
कानपुर नगर।

427 ANNEXURE P/6 (COLLY)
Delineated flood plain overlaid on 1m Contour map form SOI

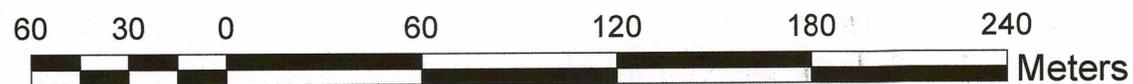
AMP 13 2(2)



SCALE 1: 1,000

DISTRICT : KANPUR

Flood Plain for once in 100 year



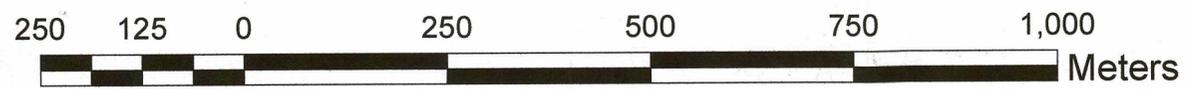
- Coordinates at 200m
- Without Embankment

428
Delineated flood plain overlaid on 1m Contour map form SOI

सिमा-2(1) N⁵³



SCALE 1: 4,000



Flood Plain for once in 100 year

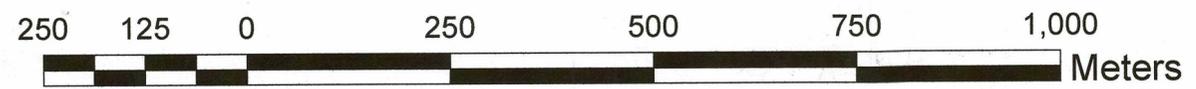
- Coordinates at 200m
- Without Embankment

429
Delineated flood plain overlaid on 1m Contour map form SOI

सिमा-201
N⁵⁴



SCALE 1: 4,000



Flood Plain for once in 100 year

- Coordinates at 200m
- ~ Without Embankment

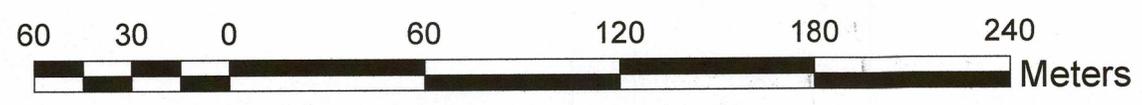
430
Delineated flood plain overlaid on 1m Contour map form SOI



SCALE 1: 1,000

DISTRICT : KANPUR

Flood Plain for once in 100 year



- Coordinates at 200m
- Without Embankment